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Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

एस एम रोड / S M Road

एंटाप हिल / Antop Hill

मुंबई / Mumbai - 400 037, भारत / India

दूरभाष / Tel : 022-24132735

फैक्स / Fax : 022-24123322

ई-मेल / E-Mail : cgooffice-mh@nic.in

वेबसाइट / Website: www.ipindia.nic.in

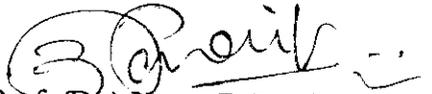
संख्या/No. : CGPDTM-11017(11)/1/2020-CGPO/ 77

दिनांक/Date: 19.06.2023

OFFICE ORDER

On recommendation of the Departmental Promotion Committee and approval of the Competent Authority, Ms. Namrata V. Kavle, Deputy Controller of Patents & Designs in the Level 12 is promoted to the grade of Joint Controller of Patents & Designs in the Level 13 *in situ* (i.e. at Patent Office, Mumbai) in the pay matrix (Rs. 1,23,100 – 2,15,900) on regular basis with effect from the date of assumption of charge of the post. She can opt for pay fixation in terms of FR-22(I)(a)(1).

She shall report to the Head of Office, Patent Office, Mumbai and shall continue to work in her respective group until further order.


(Prof. (Dr.) Unnat P. Pandit)

Controller General of Patents, Designs & Trade Marks

To:-

Concerned Officer.

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, Trade Marks Registry, Ahmedabad.
3. Head of Office, RGNIIPM, Nagpur
4. Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Vanijya Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. P-24017/49/2023-IPR-I-Part(1) dated 12.06.2023 – for information.
5. IT Division, Patent Office, Delhi – for uploading on official website.
6. Pay & Accounts Officer, PAO, PDTM, Mumbai.
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भारत सरकार / Government of India

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Patents, Designs & Trade Marks

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Next to Antop Hill Post Office,

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Mumbai-400037, India.

दूरभाष (Tel):

022-24132735

फैक्स (Fax):

022-24123322

ई-मेल (Email):

cgoffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CGPDTM-11017(11)/1/2020-CGPO/17

Date: 02.05.2023

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee and approval of the Competent Authority, the following Assistant Controllers of Patents & Designs in the Level 11 are promoted to the grade of Deputy Controller of Patents & Designs in the Level 12 in the pay matrix (Rs. 78,800 – 2,09,200) on regular basis with effect from the date of assumption of charge of the post. They can opt for pay fixation in terms of FR-22(I)(a)(1):

Sl. No	Name of the Officer	Current Place of posting
1	Dr. Umesh Chandra Pandey	Kolkata
2	Shri M. Ravi Shankar	Chennai
3	Shri Anant P. Srivastava	Delhi
4	Shri Mamidi Buchi Babu	Delhi
5	Smt. Bimi G.B.	Delhi
6	Shri Ajay S. Thakur	Mumbai
7	Shri Vijay T. Doye	Mumbai
8	Smt. Anita Jatav	Delhi
9	Dr. Rachna Yadav	Delhi
10	Shri Vijay Singh	Delhi
11	Dr. Shankar Dayal Bhatnagar	Delhi
12	Shri Ankur Agarwal	Delhi
13	Smt. Reena	Delhi
14	Shri Omvir Singh Kalkhanda	Mumbai
15	Shri Piyush Garg	Delhi
16	Shri M. Ram Jawahar	Chennai

30/05/23

17	Shri Amit Soni	Delhi
18	Dr. Arindam Chatterjee	Kolkata
19	Dr. Santosh Kr Samantaray	Kolkata
20	Shri Varaprasad Kukatla	Chennai
21	Shri Kishor R. Kadbe	Mumbai
22	Smt. Karthika R	Chennai
23	Dr. Suhas R. Kulkarni	Mumbai
24	Shri Sarfaraz-Ur-Rehman	Delhi (on deputation)
25	Shri Manoj Madhavan	Chennai
26	Shri R. Rajini	Chennai
27	Smt. Sweta Rajkumar	Delhi
28	Dr. Bhanumathi R.	Chennai
29	Smt. Mahalakshmi B.	Chennai
30	Dr. Rajendra Kumar Lohiya	Delhi
31	Dr. Sunita Rani	Delhi
32	Dr. Prithipal Singh	Delhi
33	Shri Shriman Asthana	Delhi
34	Shri A. Raja	Chennai
35	Dr. Rohit Rathore	Delhi
36	Dr. V. Parimalavarsini	Chennai
37	Shri S. Udhaya Shanker	Chennai
38	Shri Mangesh L. Mokashi	Mumbai
39	Shri Neeraj Tayal	Delhi
40	Smt. Rajni Bala	Delhi
41	Smt. Subhra Banerjee	Chennai
42	Smt. Chetashri Parate	Mumbai
43	Smt. Kasthuri Mohan	Chennai
44	Dr. Anand Pal Singh	Mumbai
45	Dr. Sunil Kumar Gautam	Delhi
46	Shri A. Ambigaapathy	Chennai
47	Smt. Resmi C. Senan	Chennai
48	Dr. Shyam Kumar Barik	Kolkata
49	Smt. Monika Seth	Delhi
50	Shri Susanta Das	Delhi
51	Shri M. R. Manivasakam	Chennai
52	Shri V. G. S. Ram Prasad	Chennai
53	Smt. Rishu Bharati	Delhi
54	Ms. R. Hemalatha	Chennai
55	Smt. Arumbu B. Devasena	Chennai
56	Shri Sukhdeep Singh	Delhi

Pratik
21/5/23

57	Shri C. Praveen Daniel	Chennai
58	Smt. Lakshmi K. Y. Venkata	Chennai
59	Shri Ajay Singh Meena	Delhi

Transfer on promotion shall be effected in a phase-wise manner due to administrative exigency/requirement for smooth functioning of the IPOs. The transfer order on promotion of Assistant Controllers of Patents & Designs in first Phase vide Office Order No. CGPDTM-11017(11)/1/2020-CGPO/18 dated 02.05.2023 is enclosed herewith. The Assistant Controllers whose names are not included in the said transfer order dated 02.05.2023 are hereby allowed to assume the charge as Deputy Controller of Patents & Designs at their current place of posting with immediate effect.

Upon promotion, all the officers shall report to the respective Head of Offices of their place of posting and shall continue to work in their respective groups/section until further orders in respect of the organizational restructuring.

Shri Sarfaraz-Ur-Rehman, who is currently on deputation at NHAI for a period of 03 years, is hereby promoted to the post of Deputy Controller of Patents & Designs on proforma promotion as per DoPT guidelines.


(Prof. (Dr.) Unnat P. Pandit)

Controller General of Patents, Designs & Trade Marks

To:-

Concerned Officers.

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, Trade Marks Registry, Ahmedabad.
3. Head of Office, RGNIIPM, Nagpur
4. Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Vanijya Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. F.No. P-24017/49/2023-IPR-I dated 01.05.2023 – for information.
5. IT Division, Patent Office, Delhi – for uploading on official website.
6. Pay & Accounts Officer, PAO, PDTM, Mumbai.
7. Personal file of all above mentioned officers.
8. Hindi version follows.
9. Guard file.



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☎ 022-24123322

ई-मेल (Email):

cgooffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CGPDTM-11017(11)/1/2020-CGPO/18

Date: 02.05.2023

OFFICE ORDER

Pursuant to the issuance of Office Order No. CGPDTM-11017(11)/1/2020-CGPO/17 dated 02.05.2023 for promotion to the post of Deputy Controller of Patents & Designs, the following Assistant Controllers of Patents & Designs are hereby transferred to the location as mentioned against their names in the below given table with immediate effect:

Sl. No	Name of the Officer	Current Place of posting	New Place of Posting
1	Dr. Umesh Chandra Pandey	Kolkata	Chennai
2	Shri M. Ravi Shankar	Chennai	Delhi
3	Shri Ajay S. Thakur	Mumbai	Ahmedabad
4	Dr. Rachna Yadav	Delhi	Kolkata
5	Shri Piyush Garg	Delhi	Kolkata
6	Dr. Arindam Chatterjee	Kolkata	Mumbai
7	Dr. Santosh Kr Samantaray	Kolkata	Chennai
8	Shri Varaprasad Kukatla	Chennai	Kolkata
9	Shri Kishor R. Kadbe	Mumbai	Delhi
10	Dr. Suhas R. Kulkarni	Mumbai	Delhi
11	Shri Manoj Madhavan	Chennai	Delhi
12	Dr. Prithipal Singh	Delhi	Mumbai
13	Shri Shriman Asthana	Delhi	Chennai
14	Dr. V. Parimalavarsini	Chennai	Mumbai
15	Shri Mangesh L. Mokashi	Mumbai	Ahmedabad
16	Shri Neeraj Tayal	Delhi	Chennai

(Handwritten signature)
21/5/23

17	Smt. Rajni Bala	Delhi	Kolkata
18	Smt. Chetashri Parate	Mumbai	Kolkata
19	Dr. Shyam Kumar Barik	Kolkata	Nagpur
20	Shri Susanta Das	Delhi	Chennai
21	Smt. Lakshmi K. Y. Venkata	Chennai	Kolkata

The above mentioned Assistant Controllers of Patents & Designs shall be entitled for transfer TA as per the Rules.

Upon transfer on promotion the above-named officers shall report to the respective Head of Offices of their new place of posting and shall continue to work in their respective groups/section until further orders in respect of the organizational restructuring.


(Prof. (Dr.) Unnat P. Pandit)

Controller General of Patents, Designs & Trade Marks

To:-

Concerned Officers.

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, Trade Marks Registry, Ahmedabad.
3. Head of Office, RGNIIPM, Nagpur
4. Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Vanijya Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. F.No. P-24017/49/2023-IPR-I dated 01.05.2023 – for information.
5. IT Division, Patent Office, Delhi – for uploading on official website.
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वेबसाईट (website):

www.ipindia.nic.in

No: CGPDTM-11017(11)/1/2020-CGPO/19

Date: 02.05.2023

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee and approval of the Competent Authority, the following Examiners of Patents & Designs in the Level 10 are promoted to the grade of Assistant Controllers of Patents & Designs in the Level 11 in the pay matrix (Rs. 67,700 – 2,08,700) on regular basis with effect from the date of assumption of charge of the post. They can opt for pay fixation in terms of FR-22(I)(a)(1):

Sl. No.	Name of the Officer	Current Place of posting
1	Ch Sree Rama Linga Prasad	Chennai
2	Raghavendra Madasetty	Chennai
3	Devendra Kumar Deshmukh	Chennai
4	Abhishek Kumar	Delhi
5	Nitish Mondal	Kolkata
6	Shiv Prakash	Delhi
7	Ajay Prakash Patil	Mumbai
8	Chandan Kumar Jha	Delhi
9	Nitish Gupta	Kolkata
10	Chiranjit Sarkar	Kolkata
11	Prashant Kumar Gupta	Delhi
12	Anjali Rani	Delhi
13	Deepak Kumar Mishra	Delhi
14	Thilak Vadicherla	Chennai
15	Preeti Bansal	Delhi
16	Vishakha Gupta	Delhi
17	Aniruddh Garg	Delhi
18	Krishna Kumar Gupta	Delhi

(Signature)
21/5/23

19	Krishnakant Katariya	Delhi
20	Parameswar Sau	Kolkata
21	Neha Prasad	Delhi
22	Arindam Poddar	Kolkata
23	Aditya Kamalakar Singh	Delhi
24	Aman Kumar	Delhi
25	Jai Veer	Delhi
26	Anand Kumar Soni	Delhi
27	Pritish Ranjan Pradhan	Delhi
28	Makireddi Kireeti	Chennai
29	Dharmendra Pratap Singh	Delhi
30	Anil Tagale	Delhi
31	Johnny Gogia	Delhi
32	Gaurav Kumar Tomar	Delhi
33	Komal Choudhary	Delhi
34	Pritish Ranjan Pal	Chennai
35	Divyanshu Mishra	Delhi
36	Manish Chand Chaurasia	Delhi
37	Koushik Pal	Kolkata
38	Saket Kumar Gupta	Delhi
39	Lal Ratnakar	Delhi
40	Reena Rathore	Delhi
41	Sudeep Chaurasia	Delhi
42	Arunendra Singh	Delhi
43	Niraj Kumar Singh	Kolkata
44	Saurabh Dwivedi	Kolkata
45	Santosh Kumar	Kolkata
46	Ajay Kumar Yadav	Delhi
47	Praveen Patidar	Delhi
48	Kuldeep Pathak	Delhi
49	Deepak Suhag	Delhi
50	Surajit Paul	Delhi
51	Vipin Jain	Delhi
52	Vinodini Charan Thallapally	Mumbai
53	Shubham Upadhyay	Delhi
54	Rahul Gahlan	Delhi
55	Dheeraj Kumar Gola	Delhi
56	Lokesh Mohan Sharma	Delhi
57	Nanda Theja Tanguturi	Chennai
58	Debasish Ghosh	Kolkata
59	Anant Kumar Rai	Delhi
60	Pratik Sharad Hendre	Mumbai

Pratik
21/5/23

61	Devesh Kumar Lodhi	Delhi
62	Atul Asaram Khade	Mumbai
63	Samarpit Dixit	Mumbai
64	Manish Kumar	Delhi
65	Pushp Sen Satyarthi	Mumbai
66	Raman Yadav	Delhi
67	Abinash Kumar Puhan	Delhi
68	Ankur Bikash Pradhan	Kolkata
69	Manish Kumar Yadav	Delhi
70	Trishala Verma	Delhi
71	Nitish Goyal	Delhi
72	Rakesh Kumar	Delhi
73	Vivek Kumar Tamoli	Delhi
74	Rajeev Kumar Yadav	Delhi
75	Rahul Kumar Jaiswal	Delhi
76	Abhas Kumar Bhoi	Delhi
77	Sreedhar Panchumarthi	Chennai
78	Shivam Verma	Delhi
79	Arpit Singh Thakur	Kolkata
80	Dharmendra Pal	Delhi
81	Rishi Dwivedi	Delhi
82	Bharat Goyal	Delhi
83	Ravi Kumar Mittal	Chennai
84	Ranjan Biswas	Kolkata
85	Rakesh Kumar Singh	Kolkata
86	Anand Kumar	Chennai
87	Rishi	Delhi
88	Ankit Srivastava	Kolkata
89	Gurvinder Singh	Delhi
90	Mandeep Goyal	Delhi
91	Abhishek Bachchan	Delhi
92	Anish Raj	Kolkata
93	Ankit Garg	Chennai
94	Sudhish Gaur	Kolkata
95	Gauri Shanker	Delhi
96	Ashwin Sharma	Delhi
97	Prabhat Kumar Sahoo	Kolkata
98	Sunil Sharan Yadav	Delhi
99	Nitish Agarwal	Delhi
100	Suprabhat	Delhi
101	Sharad Yadav	Kolkata
102	Vaibhav Vivek	Delhi

Prabhat
2/15/23

103	Saumya Jain	Delhi
104	Manoj Yadav	Delhi
105	Damayanthi Muthuswami	Chennai
106	Krishan Kumar	Delhi
107	Kamakhya Kumar Mall	Delhi
108	Nidhi Patel	Delhi
109	Arpit Jain	Mumbai
110	Pardeep Kumar Bishnoi	Delhi
111	Srikanta Karmakar	Kolkata
112	Shagun Garg	Chennai
113	Amit Kumar Kushwaha	Chennai
114	Shubham Tyagi	Delhi
115	Yogesh Sachan	Delhi
116	Devika R Nair	Chennai
117	Kapil Dev Khichar	Delhi
118	Ramashish Paul	Chennai
119	Rocky Chhikara	Delhi
120	Aman Kumar	Chennai
121	Preet Kumar	Delhi
122	Anshuman Verma	Delhi
123	Seetha Raman A	Chennai
124	Nekita Kumari	Delhi
125	Shammi Ranjan	Delhi
126	Abhishek Sen	Kolkata
127	Himanshu Chandrakar	Nagpur
128	Pushpendra Singh Beniwal	Delhi
129	Prerak Singh	Delhi
130	Shubhanshu Gautam	Mumbai
131	Ekta Singh	Delhi
132	Akshay Kumar	Delhi
133	Prakhar Singh	Mumbai
134	Arpit Joshi	Delhi
135	Ajay Kumar Maurya	Delhi
136	Pankaj	Delhi
137	Anil Kumar	Delhi
138	Nikhil Katiyar	Delhi
139	Dwaipayan Mahato	Kolkata
140	Anuj Singh	Delhi
141	Krishnendra Singh	Delhi
142	Narvada Singh	Kolkata
143	Archana Verma	Delhi
144	Anita Devi	Delhi

145	Md Khalik Khan	Kolkata
146	Vivek Gautam	Chennai
147	Mukesh Kumar Chhichholia	Kolkata
148	Amit Kumar	Delhi
149	Deepak Singh	Delhi
150	Vivek Singh	Kolkata
151	Himanshu Sourabh	Kolkata
152	Md Jawed Ansaree	Delhi
153	Sadigama Mahesh	Chennai
154	Subhankar Panda	Kolkata
155	Ankur	Chennai
156	Harshita Chadda	Delhi
157	Sushil Kumar	Kolkata
158	Pankaj Singh Rana	Delhi
159	Sisir Pradhan	Kolkata
160	Ashutosh Dhaketa	Mumbai
161	Shivam Baranwal	Kolkata
162	Kausik Bag	Kolkata
163	Sonu Kumar	Kolkata
164	Rajesh Yadav	Kolkata
165	Abhishek Kumar	Delhi
166	Sidhant Chhabra	Delhi
167	Musinada Pragnya	Chennai
168	Sandan Kumar	Kolkata
169	Amrit Kumar	Kolkata
170	Vikas Verma	Delhi
171	Mahendra Dongre	Mumbai
172	Vikas Mani Tripathi	Kolkata
173	Ajit Kumar	Delhi
174	Neetu Ram	Delhi
175	Neeraj Upadhyay	Delhi
176	Rahul Dhakad	Delhi
177	Nisha Jangra	Delhi
178	Sumedh Prabhakar Kadam	Mumbai
179	Kumaravel Maruthai	Chennai
180	Manish Anand Sharma	Delhi
181	Amar Nath Tripathi	Delhi
182	Alok Mishra	Delhi
183	Shivanshu Mohan Singh	Delhi
184	Sai Sandeep V Palakolanu	Chennai
185	Praveen Kumar Rai	Delhi
186	Abhishek Singh	Chennai

187	Rajeev Kumar	Delhi
188	Shruti Chaturvedi	Delhi
189	Divyanshu Mishra	Delhi
190	Rahul Singh	Delhi
191	Surajit Das	Kolkata
192	Suresh Kumar	Delhi
193	Kumar Karitkey Yadav	Delhi
194	Raj Singh	Delhi
195	Santanu Acharya	Kolkata
196	Madhumitha Srinivas Raju	Chennai
197	Shubham Ratnam	Delhi
198	Lokesh Sisodiya	Kolkata
199	Anil Suwalka	Delhi
200	Vinita Suyal	Delhi
201	Gourab Majumder	Kolkata
202	Sumit Kumar	Delhi
203	Sudhir Kumar	Kolkata
204	Brijveer Singh	Delhi
205	Sanchit Parakh	Delhi
206	Kailash Chand Bairwa	Kolkata
207	Md Tanveer Ur Rahman	Delhi
208	Ankit Jena	Chennai
209	Sayantan Dasgupta	Kolkata
210	Sushobhan Ukil	Kolkata
211	Donga Naga Raveendra	Chennai
212	Anil Kumar	Delhi
213	Deepu Kumar	Kolkata
214	Haribansh Kumar	Kolkata
215	Abhijeet Rawat	Delhi
216	Sukhveer Singh	Delhi
217	Ajay Kumar Prajapati	Kolkata
218	Naveen Jaiswal	Delhi
219	Ram Shankar Sahu	Kolkata
220	Vipin Kumar	Delhi
221	Brindha Shali A	Chennai
222	Kedari Lal	Delhi
223	Devender Kumar Shah	Delhi
224	Kumar Ravi	Chennai
225	Shesh Nath	Kolkata
226	Madhu Babu Bejjam	Kolkata
227	Prosenjit Paul	Kolkata
228	Nazir Hussain	Delhi

30/05/23

229	Shankar Lal Meena	Delhi
230	Anurag Singh	Delhi
231	Abhijeet Ramesh Shegokar	Mumbai
232	Amarjit	Delhi
233	Samir Kumar Choudhary	Chennai
234	Raj Kumar Meena	Delhi
235	Mahendra Kumar Gameti	Mumbai
236	Deepak Kumar Meena	Delhi
237	Anjalika Rajput	Kolkata
238	Subrat Sahu	Delhi
239	Madhanraj Murugananthan	Chennai
240	Bijendra Kumar Singh	Kolkata
241	Udham Singh	Chennai
242	Amol Ravindra Patil	Mumbai
243	Rohit Kumar Singh	Kolkata
244	Jyoti Yadav	Delhi
245	Naitik Kumar	Delhi
246	Nikhil Saini	Delhi
247	Sravanthi Talapally	Chennai
248	Raju Gurrapu	Chennai
249	Raju Tiwari	Delhi
250	Dhiren Pattanayak	Kolkata
251	Ravi Kumar	Delhi
252	Niraj Kumar	Kolkata
253	Arvind Kumar	Delhi
254	Uppari Rajashekar	Chennai
255	Appalanaidu Kolla	Chennai
256	Rahul Meena	Delhi
257	Naveen Kumar Singh	Delhi
258	Prashant Singh	Delhi
259	Vaibhav Singh	Kolkata
260	Nathu Singh Shankla	Delhi
261	Aakash Gangwar	Delhi
262	Navdeep Chaudhary	Delhi
263	Kuldeep Kannaujia	Delhi
264	Sukesh Kumar Kumawat	Mumbai
265	Shahida Umar	Delhi
266	Avinash Kumar	Kolkata
267	Susi Kumar	Chennai
268	Jai Prakash	Delhi
269	Satyendra Saini	Delhi
270	Gyan Singh Kushawaha	Delhi

30/01/23
21/5/23

271	Sanjay Singh	Chennai
272	Pushpender Singh	Delhi
273	Sudhakar Bommeda	Chennai
274	Ram Kishan	Delhi
275	Ranjana Kumari Sinha	Delhi
276	Avinash Patel	Chennai
277	Amarendra Kumar Bharati	Kolkata
278	Abhishek Kumar	Chennai
279	Arun Kumar Maan	Delhi
280	Anand Kumar Jaiswal	Delhi
281	Anjana Haridas	Chennai
282	Rakesh Kumar Panwar	Kolkata
283	Sukhdev Singh	Delhi
284	Kuldeep Jangir	Delhi
285	Ashwani Singh	Chennai
286	Sanjeet Kumar Mahto	Kolkata
287	Sarath P	Chennai
288	Paulami Ghosh	Delhi
289	C Anand	Kolkata
290	Tussarkanti Pradhan	Kolkata
291	Anshul Verma	Mumbai
292	Moti Lal	Kolkata
293	Shailendra Singh	Delhi
294	Ravi S	Chennai
295	Goutam Kumar Sahoo	Kolkata
296	Sumit Choudhary	Delhi
297	Rajesh Pradhan	Kolkata
298	Manoj Kumar Singh	Delhi
299	Veera Raghavulu Kattula	Chennai
300	Om Prakash	Delhi
301	Minakshi Choudhary	Delhi
302	Sanjeev Kumar	Delhi

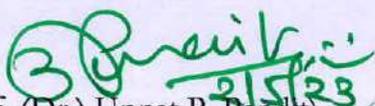
The promotion of the above officers to the post of Assistant Controller of Patents & Designs is subject to the final outcome of CAT Case O.A. No. 349/2022 with M. A. /119/2022 filed by Shri Prakash Halder & Ors Vs Union of India & Ors.

Transfer on promotion shall be effected in a phase-wise manner due to administrative exigency/requirement for smooth functioning of the IPOs. The transfer order on promotion of Examiners of Patents & Designs in first Phase vide Office Order No. CGPDTM-11017(11)/1/2020-CGPO/20 dated 02.05.2023 is enclosed herewith. The Examiners whose names are not included in the said transfer order dated 02.05.2023 are hereby allowed to

30/05/23
21/5/23

assume the charge as Assistant Controller of Patents & Designs at their current place of posting with immediate effect.

Upon promotion, all the officers shall report to the respective Head of Offices of their place of posting and shall continue to work in their respective groups/section until further orders in respect of the organizational restructuring.


(Prof. (Dr.) Unnat P. Pandit)

Controller General of Patents, Designs & Trade Marks

To:-

Concerned Officers.

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, Trade Marks Registry, Ahmedabad.
3. Head of Office, RGNIIPM, Nagpur
4. Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Vanijya Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. F.No. P-24017/49/2023-IPR-I dated 01.05.2023 – for information.
5. IT Division, Patent Office, Delhi – for uploading on official website.
6. Pay & Accounts Officer, PAO, PDTM, Mumbai.
7. Personal file of all above mentioned officers.
8. Hindi version follows.
9. Guard file.



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Office of The Controller General
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022-24132735

फैक्स (Fax):

022-24123322

ई-मेल (Email):

cgooffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CGPDTM-11017(11)/1/2020-CGPO/20

Date: 02.05.2023

OFFICE ORDER

Pursuant to the issuance of Office Order No. CGPDTM-11017(11)/1/2020-CGPO/19 dated 02.05.2023 for promotion to the post of Assistant Controller of Patents & Designs, the following Examiners of Patents & Designs are hereby transferred to the location as mentioned against their names in the below given table with immediate effect:

Sl. No	Name of the Officer	Current Place of posting	New Place of posting upon promotion
1	Ch Sree Rama Linga Prasad	Chennai	Kolkata
2	Raghavendra Madasetty	Chennai	Delhi
3	Devendra Kumar Deshmukh	Chennai	Delhi
4	Abhishek Kumar	Delhi	Chennai
5	Shiv Prakash	Delhi	Mumbai
6	Anjali Rani	Delhi	Kolkata
7	Deepak Kumar Mishra	Delhi	Kolkata
8	Krishnakant Katariya	Delhi	Kolkata
9	Neha Prasad	Delhi	Mumbai
10	Arindam Poddar	Kolkata	Delhi
11	Pritish Ranjan Pradhan	Delhi	Ahmedabad
12	Makireddi Kireeti	Chennai	Kolkata
13	Johnny Gogia	Delhi	Nagpur
14	Pritish Ranjan Pal	Chennai	Delhi
15	Niraj Kumar Singh	Kolkata	Chennai
16	Santosh Kumar	Kolkata	Chennai
17	Vipin Jain	Delhi	Mumbai
18	Pratik Sharad Hendre	Mumbai	Chennai
19	Atul Asaram Khade	Mumbai	Nagpur

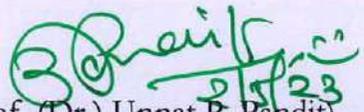
30/05/23
शरद

20	Samarpit Dixit	Mumbai	Kolkata
21	Pushp Sen Satyarthi	Mumbai	Chennai
22	Raman Yadav	Delhi	Kolkata
23	Trishala Verma	Delhi	Mumbai
24	Ravi Kumar Mittal	Chennai	Nagpur
25	Gurvinder Singh	Delhi	Chennai
26	Ankit Garg	Chennai	Mumbai
27	Sudhish Gaur	Kolkata	Delhi
28	Prabhat Kumar Sahoo	Kolkata	Delhi
29	Arpit Jain	Mumbai	Delhi
30	Shagun Garg	Chennai	Kolkata
31	Aman Kumar	Chennai	Delhi
32	Nekita Kumari	Delhi	Chennai
33	Pushpendra Singh Beniwal	Delhi	Mumbai
34	Akshay Kumar	Delhi	Kolkata
35	Krishnendra Singh	Delhi	Nagpur
36	Anita Devi	Delhi	Chennai
37	Mukesh Kumar Chhichholia	Kolkata	Delhi
38	Md Jawed Ansaree	Delhi	Kolkata
39	Harshita Chadda	Delhi	Chennai
40	Sushil Kumar	Kolkata	Mumbai
41	Musinada Pragnya	Chennai	Mumbai
42	Vikas Verma	Delhi	Chennai
43	Manish Anand Sharma	Delhi	Chennai
44	Abhishek Singh	Chennai	Delhi
45	Rahul Singh	Delhi	Chennai
46	Suresh Kumar	Delhi	Mumbai
47	Gourab Majumder	Kolkata	Delhi
48	Sumit Kumar	Delhi	Kolkata
49	Sudhir Kumar	Kolkata	Mumbai
50	Vipin Kumar	Delhi	Kolkata
51	Brindha Shali. A	Chennai	Mumbai
52	Shesh Nath	Kolkata	Chennai
53	Madhu Babu Bejjam	Kolkata	Nagpur
54	Nazir Hussain	Delhi	Chennai
55	Shankar Lal Meena	Delhi	Kolkata
56	Udham Singh	Chennai	Delhi
57	Jyoti Yadav	Delhi	Mumbai
58	Raju Gurrapu	Chennai	Kolkata
59	Dhiren Pattanayak	Kolkata	Mumbai
60	Niraj Kumar	Kolkata	Chennai
61	Arvind Kumar	Delhi	Kolkata
62	Uppari Rajashekar	Chennai	Mumbai
63	Sukesh Kumar Kumawat	Mumbai	Delhi

64	Pushpender Singh	Delhi	Chennai
65	Ram Kishan	Delhi	Chennai
66	Ashwani Singh	Chennai	Kolkata
67	Paulami Ghosh	Delhi	Chennai
68	Sumit Choudhary	Delhi	Mumbai
69	Minakshi Choudhary	Delhi	Kolkata
70	Sanjeev Kumar	Delhi	Kolkata

The above mentioned Examiners of Patents & Designs shall be entitled for transfer TA as per the Rules.

Upon transfer on promotion the above-named officers shall report to the respective Head of Offices of their new place of posting and shall continue to work in their respective groups/section until further orders in respect of the organizational restructuring.


(Prof. (Dr.) Unnat P. Pandit)

Controller General of Patents, Designs & Trade Marks

To:-

Concerned Officers.

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, Trade Marks Registry, Ahmedabad.
3. Head of Office, RGNIIPM, Nagpur
4. Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Vanijya Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. F.No. P-24017/49/2023-IPR-I dated 01.05.2023 – for information.
5. IT Division, Patent Office, Delhi – for uploading on official website.
6. Pay & Accounts Officer, PAO, PDTM, Mumbai.
7. Personal file of all above mentioned officers.
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ई-मेल (Email):

cgoffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CGPDTM-11017(11)/1/2020-CGPO/15

Date: 02.05.2023

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee and approval of the Competent Authority, the following Deputy Controllers of Patents & Designs in the Level 12 are promoted to the grade of Joint Controller of Patents & Designs in the Level 13 in the pay matrix (Rs. 1,23,100 – 2,15,900) on regular basis with effect from the date of assumption of charge of the post. They can opt for pay fixation in terms of FR-22(I)(a)(1):

Sl.No	Name of the Officer	Current Place of posting
1	Shri Pramathesh Sen	Kolkata
2	Dr. Amarendra Samal	Mumbai
3	Shri Subendu Kundu	Mumbai
4	Shri Parijat Saurabh	Kolkata
5	Shri Saroj Kumar	Delhi
6	Shri Santanu Dey	Kolkata
7	Shri S. Thangapandian	Chennai
8	Shri Sudip Jyoti Sahu	Kolkata
9	Smt Rekha V.	Delhi
10	Shri Vikash Sharma	Delhi
11	Shri Madhurjya Thakur	Kolkata
12	Shri Soumen Ghosh	Kolkata
13	Shri Sameer K Swarup	Delhi
14	Dr. Jitendra Kumar Pradhan	Kolkata
15	Shri Sujoy Sarkar	Kolkata
16	Shri M. Ajith	Chennai
17	Shri P. Balamurugan	Chennai
18	Dr. Dinesh P. Patil	Mumbai
19	Shri C. Naveen Andrew	Chennai
20	Shri Pinkesh Jain	Mumbai
21	Shri K. S. Hariram	Chennai
22	Shri P. Srinivasa Rao	Chennai
23	Dr. Nilanjana Mukherjee	Delhi

Signature
21/5/23

24	Shri Anoop K. Joy	Chennai
25	Dr. Sharmistha Ghosh	Kolkata
26	Shri Oggu Prasad Rao	Chennai
27	Shri Pankaj P. Borkar	Nagpur
28	Shri Vinod Kumar	Kolkata
29	Smt. J. Meena	Chennai
30	Shri V. Saravanan	Chennai
31	Shri B. Ahilan	Chennai
32	Smt. Monika Yadav	Delhi
33	Dr. Kavita Taunk	Delhi
34	Shri Bhaskar Ghosh	Kolkata

Transfer on promotion shall be effected in a phase-wise manner due to administrative exigency/requirement for smooth functioning of the IPOs. The transfer order on promotion of Deputy Controllers of Patents & Designs in first Phase vide Office Order No. CGPDTM-11017(11)/1/2020-CGPO/16 dated 02.05.2023 is enclosed herewith. The Deputy Controllers whose names are not included in the said transfer order dated 02.05.2023 are hereby allowed to assume the charge as Joint Controller of Patents & Designs at their current place of posting with immediate effect.

Upon promotion, all the officers shall report to the respective Head of Offices of their place of posting and shall continue to work in their respective groups/section until further orders in respect of the organizational restructuring.


(Prof. (Dr.) Unnat P. Pandit)

Controller General of Patents, Designs & Trade Marks

To:-

Concerned Officers.

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, Trade Marks Registry, Ahmedabad.
3. Head of Office, RGNIIPM, Nagpur
4. Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Vanijya Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. F.No. P-24017/49/2023-IPR-I dated 01.05.2023 – for information.
5. IT Division, Patent Office, Delhi – for uploading on official website.
6. Pay & Accounts Officer, PAO, PDTM, Mumbai.
7. Personal file of all above mentioned officers.
8. Hindi version follows.
9. Guard file.



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☎ 022-24132735

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☎ 022-24123322

ई-मेल (Email):

cgoffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CGPDTM-11017(11)/1/2020-CGPO/16

Date: 02.05.2023

OFFICE ORDER

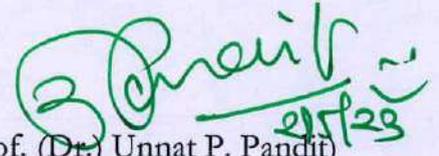
Pursuant to the issuance of Office Order No. CGPDTM-11017(11)/1/2020-CGPO/15 dated 02.05.2023 for promotion to the post of Joint Controller of Patents & Designs, the following Deputy Controllers of Patents & Designs are hereby transferred to the location as mentioned against their names in the below given table with immediate effect:

Sl.No	Name of the Officer	Current Place of posting	New Place of Posting
1	Dr. Amarendra Samal	Mumbai	Chennai
2	Shri Parijat Saurabh	Kolkata	Chennai
3	Shri Saroj Kumar	Delhi	Mumbai
4	Shri Santanu Dey	Kolkata	Delhi
5	Shri Vikash Sharma	Delhi	Kolkata
6	Shri Soumen Ghosh	Kolkata	Chennai
7	Shri Sameer K Swarup	Delhi	Ahmedabad
8	Dr. Jitendra Kumar Pradhan	Kolkata	Chennai
9	Shri Sujoy Sarkar	Kolkata	Ahmedabad
10	Shri C. Naveen Andrew	Chennai	Kolkata
11	Shri Anoop K. Joy	Chennai	Mumbai
12	Shri Oggu Prasad Rao	Chennai	Kolkata
13	Shri Pankaj P. Borkar	Nagpur	Kolkata
14	Shri B. Ahilan	Chennai	Ahmedabad

The above mentioned Deputy Controllers of Patents & Designs shall be entitled for transfer TA as per the Rules.

(Signature)
21/5/23

Upon transfer on promotion the above-named officers shall report to the respective Head of Offices of their new place of posting and shall continue to work in their respective groups/section until further orders in respect of the organizational restructuring.



(Prof. (Dr.) Unnat P. Pandit)

Controller General of Patents, Designs & Trade Marks

To:-

Concerned Officers.

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, Trade Marks Registry, Ahmedabad.
3. Head of Office, RGNIPM, Nagpur
4. Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Vanijya Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. F.No. P-24017/49/2023-IPR-I dated 01.05.2023 – for information.
5. IT Division, Patent Office, Delhi – for uploading on official website.
6. Pay & Accounts Officer, PAO, PDTM, Mumbai.
7. Personal file of all above mentioned officers.
8. Hindi version follows.
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Office of The Controller General

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Mumbai-400037, India.

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फैक्स (Fax):

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ई-मेल (Email):

cgooffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No. CGPDTM-11017(11)/1/2020-CGPO/ 110

Date: 11.05.2023

CORRIGENDUM

In continuation of Office Order No. CGPDTM-11017(11)/1/2020-CGPO/19 & No. CGPDTM-11017(11)/1/2020-CGPO/20 even no. dated 02.05.2023 with the approval of Competent Authority, the undersigned is directed to convey that the following corrections read as under:

1. No. CGPDTM-11017(11)/1/2020-CGPO/19 dated 02.05.2023
 - i) Sl. No. 27 Current Place of posting 'Kolkata' instead of 'Delhi'
 - ii) Sl. No. 226 Current Place of posting 'Chennai' instead of 'Kolkata'
2. No. CGPDTM-11017(11)/1/2020-CGPO/20 dated 02.05.2023
 - i) Sl. No. 11 Current Place of posting 'Kolkata' instead of 'Delhi'
 - ii) Sl. No. 53 Current Place of posting 'Chennai' instead of 'Kolkata'

The other parts of said Office Orders shall remain the same.

(Dr. Dinesh P. Paul)
Joint Controller of Patents & Designs
Head of Office

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, Trade Marks Registry, Ahmedabad.
3. Head of Office, RGNIIPM, Nagpur
4. IT Division, Patent Office, Delhi – for uploading on official website.
5. Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Personal file of all above mentioned officers.
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Government of India

Office of The Controller General
Patents, Designs & Trade Marks
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Mumbai - 400 037, India.

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022-24132735

(Fax): 022-24123322

022-24172288

(Email): cgpdtm@nic.in

: cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No. CGPDTM-11017(13)/1/2022-CGPO/ 111

Date: 28.04.2023

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, the following Multi-Tasking Staff of Patent Office is promoted to the post of Lower Division Clerk (Group-C, Non-Gazetted) on regular basis in Level-2 in the pay matrix with effect from the date he/she assumes the charge.

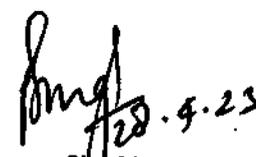
One post of Lower Division Clerk is transferred from Patent Office, Chennai to Patent Office, Mumbai.

Consequent upon promotion, the official is posted as below,

Sr. No.	Name of official	Place of Posting
1	Shri. Shankar P. Damale	Patent Office, Mumbai

The official can opt for pay fixation in terms of FR-22(1)(a)(i) pay fixation rule.

This issues with the approval of Controller General of Patents, Designs and Trade Marks.



(Poonam Singh)
Director

To,

1. Above mentioned MTS, Patent Office.
2. Head of Office, Patent Office, Kolkata/Chennai/New Delhi/Mumbai
3. The Accounts Officer, Pay & Accounts Office, Patents, Design & Trade Marks, Mumbai-400037
4. Office Order Copy
5. Guard File



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व्यापार चिन्ह /

भौगोलिक संकेत



सत्यमेव जयते

भारत सरकार / Government of India

कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह

Office of The Controller General
Patents, Designs & Trade Marks

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Mumbai-400037, India.

दूरभाष (Tel):

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ई-मेल (Email):

cgooffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CGPDTM-11017(11)/1/2020-CGPO-Part(2)/178

Date: 28.03.2023

To,
Head of Office,
Trade Marks Registry, Ahmedabad
Boudhik Sampada Bhawan,
Ahmedabad - 380061

Sub: Posting of Shri Vikash Kumar, Deputy Controller at TMR Ahmedabad-reg.

Sir,

Pursuant to Office Order No. CGPDTM-11017/(11)/1/2020-CGPO/127 dated 21.02.2023 regarding promotion of Shri Vikash Kumar, Assistant Controller to Deputy Controller was transferred to Ahmedabad (TMR) from Patent Office Delhi. Since, Trade Marks Registry, Ahmedabad functions under administrative control of O/o CGPDTM Mumbai, the posting of Shri Vikash Kumar is considered at Patent Office Mumbai for all purposes.

2. In view of above, Salary and all other administrative & Establishment matters of Shri Vikash Kumar will be taken care by Patent Office Mumbai.

3. This issues with the approval of Controller General of Patents, Designs & Trade Marks.

(Kamal Singh Goondli)

Joint Controller of Patents & Designs

To,

Shri Vikash Kumar, Deputy Controller of Patents & Designs
(Through Head of Office, TMR, Ahmedabad)

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office Ahmedabad & RGNIIPM, Nagpur.
3. IT Division, Patent Office, Delhi – for uploading on official website.
4. Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file of all above mentioned officers.
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भौगोलिक संकेत



सत्यमेव जयते

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ई-मेल (Email):

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वेबसाईट (website):

www.ipindia.nic.in

No. CGPDTM-11017(11)/1/2020-CGPO/127

Date: 21.02.2023

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee and approval of the Competent Authority, the following Assistant Controllers of Patents & Designs Level 11 in pay matrix (Rs. 67,700-2,08,700) are promoted to the grade of Deputy Controller of Patents & Designs, Group 'A' Gazetted in the Level 12 in pay matrix (Rs. 78,800-2,09,200) on regular basis with effect from the date of assumption of charge of the post. They can opt for pay fixation in terms of FR-22(I)(a)(1). The officers on promotion are posted as below:

S.No	Name of the Officer	Present Place of Posting	New posting on promotion as Deputy Controllers of Patents & Designs
1.	Shri Soumen Das	Kolkata	Nagpur
2.	Dr. Suneeta N. Betgeri	Mumbai	Kolkata
3.	Dr. D. Usha Rao	Delhi	Kolkata
4.	Shri Amit Singh	Delhi	Kolkata
5.	Shri Yogesh V. Bajaj	Mumbai	Mumbai
6.	Shri Abhijit Das	Kolkata	Chennai
7.	Dr. Sharana Gouda	Chennai	Kolkata
8.	Shri Jayant Anand	Kolkata	Nagpur
9.	Shri Vikash Kumar	Delhi	Ahmedabad
10.	Dr. Bindhu Jacob	Chennai	Chennai

Consequent to transfer, the officers will function in their respective groups at new place of posting. They should report to the Head of Office of their new place of posting. Officers whose new place of posting is other than present location shall be entitled for transfer TA as per the Rules.

This issues with the approval of the Controller General of Patents, Designs & Trade Marks.

(Poonam Singh)
Director

To,

All the above mentioned Assistant Controllers of Patents & Designs

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office Ahmedabad & RGNIIPM, Nagpur.
3. Shri Pradeep Toppo, Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Udyog Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. F. No. P-24017/8/2022-IPR-I dated 08.02.2023 – for information.
4. Smt. Rekha V., Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi – for uploading on official website.
5. Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Personal file of all above mentioned officers.
7. Guard file.



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cgoffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CGPDTM-11017(11)/1/2020-CGPO/63

Date: 01.09.2022

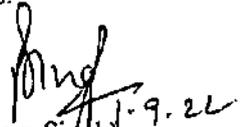
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee and approval of the Competent Authority, the following Deputy Controllers of Patents & Designs (Level 12) are promoted to the grade of Joint Controller of Patents & Designs (Level 13) on regular basis with effect from the date of assumption of charge of the post. They can opt for pay fixation in terms of FR-22(I)(a)(1). The officers on promotion are posted as below:

Sl. No.	Name of the Officer	Posting on promotion as Joint Controller of Patents & Designs
1.	Shri Sanjay Bhattacharya	Patent Office, Chennai
2.	Dr. Sukanya Chattopadhyay	Patent Office, Delhi
3.	Shri Kamal Singh Goondli	O/o CGPDTM, Mumbai

The all above Officers shall be entitled for transfer TA as per the Rules on posting at new location. All officers should report to respective Head of Office of Patent Office.

This issues with approval of the Controller General of Patents, Designs & Trade Marks.


(Poonam Singh)
Director

To:-

Concerned Officers.

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Shri Pradeep Toppo, Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Udyog Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. F. No. P-24017/27/2022-IPR-I dated 25.08.2022 – for information.
3. Head of IT Division, Patent Office, Delhi – for uploading on official website.
4. Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file of all above mentioned officers.
6. Guard file.
7. Hindi version to be followed.



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(Fax): 022-24123322
022-24172288

(Email): cgooffice-mh@nic.in

(Website): www.ipindia.nic.in

No. CGPDTM-11017(11)/1/2020-CGPO/07

Date: 04.04.2022

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri N. R. Meena and Shri N. K. Mohanty, both Joint Controller of Patents & Designs (Level 13) to the grade of Senior Joint Controller of Patents & Designs (Level 13A) on regular basis. Consequent thereto, Shri N. R. Meena and Shri N. K. Mohanty are promoted *in situ* as Senior Joint Controller of Patents & Designs at Patent Office, Delhi and Patent Office, Mumbai respectively with effect from the date they assume the charge. They can opt for pay fixation in terms of FR-22(1) (a) (1).

This issues with approval of the Controller General of Patents, Designs & Trade Marks.


(Poonam Singh)
Director

To,

1. Shri N. R. Meena, Joint Controller of Patents & Designs, Patent Office, Delhi.
2. Shri N. K. Mohanty, Joint Controller of Patents & Designs, Patent Office, Mumbai.

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, RGNIPM, Nagpur
3. Shri Pradeep Toppo, Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Udyog Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. P-24017/12/2022-IPR-I dated 04.04.2022 – for information.
4. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi – for uploading on official website.
5. Pay & Accounts Officer, PDTM, Mumbai.
6. Personal file of all above mentioned officers.
7. Guard file.



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No: CGPDTM-11017(11)/1/2020-CGPO/१०

Date: 23.11.2021

OFFICE ORDER

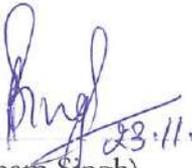
On the recommendation of the Departmental Promotion Committee and approval of the Competent Authority, the following Deputy Controllers of Patents & Designs (Level 12) are promoted to the grade of Joint Controller of Patents & Designs (Level 13) on regular basis with effect from the date of assumption of charge of the post. They can opt for pay fixation in terms of FR-22(I)(a)(1). The officers on promotion are posted as below:

Sl. No.	Name of the Officer	Posting on promotion as Joint Controller of Patents & Designs
1.	Shri Ashok Kumar	Patent Office, Kolkata
2.	Shri N. Ramchander	Patent Office, Mumbai
3.	Shri Naveen Mathur	Patent Office, Delhi
4.	Shri C. N. Shashidhara	Patent Office, Chennai
5.	Shri Nirmalya Sinha	RGNIIPM, Nagpur

Officers whose new place of posting is other than present location shall be entitled for transfer TA as per the Rules.

All officers should report to respective Head of Office of Patent Office / RGNIIPM. Since Shri Nirmalya Sinha is being posted on promotion at RGNIIPM, Nagpur as Joint Controller of Patents & Designs, one post of Joint Controller of Patents & Designs is hereby transferred from Patent Office, Kolkata to RGNIIPM, Nagpur.

This issues with approval of the Controller General of Patents, Designs & Trade Marks.


(Poonam Singh)
Director

To:-

Concerned Officers.

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, RGNIIPM, Nagpur
3. Shri Rajesh Ranjan, Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Udyog Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. P-24017/52/2021-IPR-I dated 09.11.2021 – for information.
4. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi – for uploading on official website.
5. Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Personal file of all above mentioned officers.
7. Guard file.



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वेबसाईट (website):

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No: CGPD/IM-11017(11)/1/2020-CGPO/19

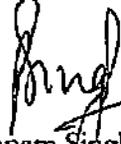
Date: 03.11.2021

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Manoj G. Somkuwar, Examiner of Patents & Designs to the grade of Assistant Controller of Patents & Designs on regular basis in Level 11 of pay matrix (Rs. 67700-208700). Consequent thereto, Shri Manoj G. Somkuwar is promoted *in situ* as Assistant Controller of Patents & Designs at Patent Office, Mumbai with effect from the date he assumes the charge. He can opt for pay fixation in terms of FR – 22(I)(a)(1).

The promotion of Shri Manoj G. Somkuwar to the post of Assistant Controller of Patents and Designs is subject to final outcome of court cases regarding his seniority list.

This issues with the approval of the Controller General of Patents, Designs and Trade Marks.


(Poonam Singh) 3.11.21
Director

To:

Shri Manoj G. Somkuwar, Examiner of Patents & Designs, Patent Office, Mumbai.

Copy to:

1. Ms. Nutan Sangal, Section Officer, DPIIT, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/84/2020-IPR-I dated 25.10.2021 – for information.
2. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai.
3. Head of Office, RGNIIPM/PIS, Nagpur.
4. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi for uploading the order on the official website.
5. Pay & Accounts Officer, PDTM, Mumbai.
6. Personal file.
7. Guard file.



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No: CGPDTM-11017(12)/2/2021-CGPO / 66

Date 27.07.2021

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Smt. Chhanda Roy, Office Superintendent, Patent Office, Delhi is hereby promoted to the post of Assistant Administrative Officer (Group 'B' Gazetted) in level 7 in the pay matrix (Rs. 44900-142400) on regular basis with effect from the date she assumes charge of the post.

On promotion Smt. Chhanda Roy is posted as Assistant Administrative Officer at Patent office, Mumbai. She should report to the Head of Office, Patent office, Mumbai within the joining period from the date of promotion order. If she fails to join within the said period it will be assumed that she is not interested to avail the promotion and the promotion will be offered to the next person in the panel.

This issues with the approval of Controller General of Patents, Designs and Trademarks.


(Poonam Singh) 27.7.2021
Director

To,
Smt. Chhanda Roy, Office Superintendent,
Patent Office, Delhi

Copy to

1. The Head of Office, Patent Office, Mumbai/Delhi/Chennai/Kolkata.
2. The Pay & Accounts Officer, Pay & Accounts Office, PDTM, Mumbai
3. Office Order File.



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(Website):
www.ipindia.nic.in

No. CGPDTM-11017(11)/1/2020-CGPO-Part(2)/91

Date: 22.04.2021

OFFICE ORDER

On Recommendation of Departmental Promotion Committee, the Competent Authority has approved promotion of following four Examiners of Patents & Designs (Level 10) to the grade of Assistant Controller of Patents & Designs (Level 11) on regular basis with effect from the date of assumption of charge of the post. They can opt for pay fixation in terms of FR – 22(1) (a) (i).

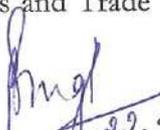
On promotion the four Examiners of Patents and Designs are posted at the Patent Offices as indicated below:

Sl No.	Name of the Officer	Posting place
1.	Shri Rohit Kumar Mishra	Patent Office, Kolkata
2.	Ms. Sudha Javeria	Patent Office, Delhi
3.	Shri Samay Raj Meena	Patent Office, Kolkata
4.	Shri Ankush Wankhede	Patent Office, Mumbai

The promotion of the above officers is subject to final outcome of court cases regarding their seniority list.

All officers should report to respective Head of Office immediately.

This issues with the approval of the Controller General of Patents, Designs and Trade Marks


(Poonam Singh) 22.4.21
Director

To,
All the above mentioned Examiners of Patents and Designs.

Copy to:

1. Shri Pradeep Toppo, Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/84/2020-IPR-I dated 26.03.2021 – for information.
2. Heads of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai.
3. Head of Office, RGNIIPM, Nagpur
4. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi for uploading on the official website
5. Pay & Accounts Officer, PDTM, Mumbai.
6. Personal file of all above mentioned Examiner of Patents and Designs.
7. Guard file.



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(Email): cgpdtm@nic.in
: cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No. CGPDTM-11017(11)/1/2020-CGPO-Part(1)/64

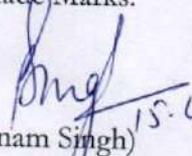
Date:15.04.2021

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Hardev Karar, Joint Controller of Patents & Designs (Level 13) to the grade of Senior Joint Controller of Patents & Designs (Level 13A) on regular basis with effect from the date of assumption of charge of the post. He can opt for pay fixation in terms of FR -22(1)(a)(i).

Shri Hardev Karar is posted on promotion at IP Archives, Ahmedabad and shall function as Officer In-charge, IP Archives, Ahmedabad from the date he assumes the charge of Senior Joint Controller of Patents & Designs. He shall report directly to the Controller General of Patents, Designs & Trade Marks.

This issues with approval of the Controller General of Patents, Designs & Trade Marks.


(Poonam Singh)
Director

15.4.2021

To,

Shri Hardev Karar, Joint Controller of Patents & Designs, Patent Office, Delhi.

Copy to:

1. Shri Pradeep Toppo, Under Secretary to the Government of India, Ministry of Commerce and Industry, DPIIT, Udyog Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. P-24017/26/2020-IPR-I dated 12.03.2021 – for information.
2. Head of Office, TMR, Ahmedabad- **The assumption of charge of Shri Hardev Karar may be forwarded to O/o CGPDTM and HO, Patent Office, Delhi.**
3. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
4. Heads of Office, TMR & GIR, Chennai, Delhi, Kolkata and Mumbai.
5. Head of Office, RGNIIPM, Nagpur.
6. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi – for uploading on official website.
7. Pay & Accounts Officer, PDTM, Mumbai.
8. Personal file.



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वेबसाईट (website):

www.ipindia.nic.in

No: CG/F/1/2/7/2020/112

Date: 24.08.2020

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Smt. R.M. Pawar, Office Superintendent, Patent Office, Mumbai is hereby promoted to the post of Assistant Administrative Officer (Group 'B' Gazetted) in level 7 in the pay matrix (Rs. 44900 - 142400/-) on regular basis with effect from the date she assumes charge of the post.

On promotion Smt. R.M. Pawar is posted as Assistant Administrative Officer at Patent Office, Mumbai. She should report to the Head of Office, Patent Office, Mumbai within the joining period from the date of promotion order. If she fails to join within the said period it will be assumed that she is not interested to avail the promotion and the promotion will be offered to the next person in the panel.


(Poonam Singh)
Director
O/o CGPDTM

24.8.2020

To

1. Smt. R.M. Pawar, Office Superintendent, Patent Office, Mumbai
2. The Head of Office, Patent Office, Mumbai/Delhi/Chennai/Kolkata
3. The Pay & Accounts Officer, Pay & Accounts Office, PDTM, Mumbai.
4. Office Order File.



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वेबसाईट (website):

www.ipindia.nic.in

No. CG/F/1/3(1)/2020/39.

Date: 14.07.2020

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of four Assistant Controllers of Patents & Designs (Level 11) to the grade of Deputy Controller of Patents & Designs (Level 12) on regular basis with effect from the date of assumption of charge of the posts. They can opt for pay fixation in terms of FR-22(1) (a) (i).

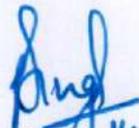
On promotion the following Assistant Controllers of Patents & Designs are posted as below:

Sl. No.	Name of the Officer	Present posting as Assistant Controller of Patents & Designs	New posting on promotion as Deputy Controller of Patents & Designs
1	Smt. Priyadarshini Rajan Babu	Patent Office, Chennai	Patent Office, Chennai
2	Shri V. Palanisamy	Patent Office, Chennai	Patent Office, Kolkata
3	Dr. Archana Gupta	Patent Office, Delhi	Patent Office, Delhi
4	Shri D. Thiyagaraja Guptha	Patent Office, Chennai	Patent Office, Kolkata

Officers figuring at Sl. No. 2 and 4 whose new place of posting is other than present location shall be entitled for transfer TA as per the Rules.

All officers should report to respective Head of Office of Patent Office. They shall function as Deputy Controller of Patents & Designs in their respective group in-situ or at new place of posting, as the case may be.

This issues with approval of the Controller General of Patents, Designs & Trade Marks.


(Poonam Singh) 14.7.2020
Director

To,

All the above mentioned Assistant Controller of Patents & Designs.

Copy to:

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Shri Rajesh Ranjan, Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Udyog Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. P-24017/40/2020-IPR-I dated 14.07.2020 – For information.
3. Shri Kamal Singh Goondli, Dy. Controller of Patents & Designs, IT Division, Patent Office, Delhi – For uploading on official website
4. Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file of all above mentioned officers.



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कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह
Office of The Controller General
Patents, Designs & Trade Marks
Boudhik Sampada Bhavan, First Floor,
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Mumbai-400037, India.

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फैक्स (Fax):

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cgoffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CG/F/1/3(5)/2020/56

Date: 12.06.2020

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. S. S. Singh, Deputy Controller of Patents & Designs to the grade of Joint Controller of Patents & Designs on regular basis in level 13 of pay matrix (Rs. 1,23,100 - 2,15,900). Consequent thereto, Dr. S. S. Singh is promoted *in situ* as Joint Controller of Patents & Designs at Patent Office, Delhi with effect from the date he assumes the charge.

Dr. S. S. Singh can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

(Poonam Singh)
Director

O/o Controller General of Patents,
Designs & Trade Marks

To,

1. Dr. S. S. Singh, Deputy Controller of Patents & Designs, Patent Office, Delhi.
2. The Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Rajesh Ranjan, Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/21/2020-IPR-I dated 12.06.2020 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.



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No: CG/F/1/2/7/2020/54

Date: 12.06.2020

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Smt. Anita Sharma, Office Superintendent, Patent Office, Delhi is hereby promoted to the post of Assistant Administrative Officer (Group 'B' Gazetted) in level 7 in the pay matrix (Rs. 44900 - 142400/-) on regular basis with effect from the date she assumes charge of the post.

On promotion Smt. Anita Sharma is posted as Assistant Administrative Officer at Patent Office, Delhi. She should report to the Head of Office, Patent Office, Delhi within the joining period from the date of promotion order. If she fails to join within the said period it will be assumed that she is not interested to avail the promotion and the promotion will be offered to the next person in the panel.

(Poonam Singh)

Director

O/o CGPDTM

To,

1. Smt. Anita Sharma, Office Superintendent, Patent Office, Delhi
2. The Head of Office, Patent Office, Chennai/Delhi/Kolkata/Mumbai
3. The Pay & Accounts Officer, Pay & Accounts Office, PDTM, Mumbai.
4. Office Order File.



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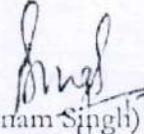
No. CG/F/1/3(7)/2020/178

Dated: 17.03.2020

OFFICE ORDER

On acceptance of recommendations of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri M. V. Bhatkar, Assistant Administrative Officer to the post of Administrative Officer in Level 10 in the pay matrix of Rs. 56,100 - 1,77,500/- in Patent Office with effect from the date of assumption of charge. Shri M. V. Bhatkar is posted in Patent Office, Mumbai.

Shri M. V. Bhatkar can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


(Poonam Singh) 17.3.2020
Director

O/o Controller General of Patents,
Designs & Trade Marks

To

1. Shri M. V. Bhatkar, Assistant Administrative Officer, Patent Office, Mumbai.
2. The Head of Office, Patent Office, Chennai, Delhi, Kolkata & Mumbai.
3. The Secretary, Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi with reference to their letter File No.1/1(1)/2020-AP-I dated 26.02.2020. (Kind attention: Shri S. S. Negi, Under Secretary)
4. Shri Rajesh Ranjan, Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/9/2020-IPR-I dated 16.03.2020 – For information.
5. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Personal file



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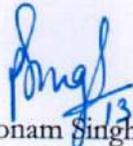
No. CG/F/1/2(5)(1)(B)/2020/64

Dated: 13.02.2020

OFFICE ORDER

On acceptance of recommendations of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Amalendu Ranjan, Junior Translator to the post of Assistant Director (Official Language) in Level 10 in the pay matrix of Rs. 56,100 - 1,77,500/- in Patent Office with effect from the date of assumption of charge. Shri Amalendu Ranjan is posted in Patent Office, Kolkata.

Shri Amalendu Ranjan can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


(Poonam Singh)
Director

O/o Controller General of Patents,
Designs & Trade Marks

To

1. Shri Amalendu Ranjan, Junior Translator, Patent Office, Kolkata.
2. The Head of Office, Patent Office, Chennai, Delhi, Kolkata & Mumbai.
3. The Secretary, Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi with reference to their letter File No.1/1(1)/2019-AP-I dated 12.12.2019. (Kind attention: Shri S. S. Negi Under Secretary)
4. Shri Rajesh Ranjan, Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/69/2019-IPR-I dated 12.02.2020 – For information.
5. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Personal file



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No: CG/F/1/3(5)/2020/03

Date: 01.01.2020

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. B. K. Singh, Deputy Controller of Patents & Designs to the grade of Joint Controller of Patents & Designs on regular basis in level 13 of pay matrix (Rs. 1,23,100-2,15,900). Consequent thereto, Dr. B. K. Singh is promoted in situ as Joint Controller of Patents & Designs at Patent Office, Mumbai with effect from the date he assumes charge.

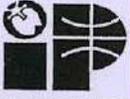
Dr. B. K. Singh can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


(Poonam Singh)
Director

O/o Controller General of Patents,
Designs & Trade Marks

To

1. Dr. B. K. Singh, Deputy Controller of Patents & Designs, Patent Office, Mumbai.
2. The Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Rajesh Ranjan, Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/87/2017-IPR-I dated 01.01.2020 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.



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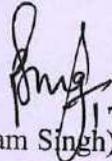
No: CG/F/1/3(5)/2020/ 04

Date: 01.01.2020

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri N. K. Mohanty, Deputy Controller of Patents & Designs to the grade of Joint Controller of Patents & Designs on regular basis in level 13 of pay matrix (Rs. 1,23,100-2,15,900). Consequent thereto, Shri N. K. Mohanty is promoted in situ as Joint Controller of Patents & Designs at Patent Office, Mumbai with effect from the date he assumes charge.

Shri N. K. Mohanty can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


(Poonam Singh)
Director

O/o Controller General of Patents,
Designs & Trade Marks

To

1. Shri N. K. Mohanty, Deputy Controller of Patents & Designs, Patent Office, Mumbai.
2. The Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Rajesh Ranjan, Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/87/2017-IPR-I dated 01.01.2020 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.



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No: CG/F/1/3(5)/2019/157

Date: 28.10.2019

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri N. R. Meena, Deputy Controller of Patents & Designs, Patent Office, Delhi to the grade of Joint Controller of Patents and Designs on regular basis in level 13 of pay matrix (Rs. 1,18,500-2,14,100). Consequent thereto, Shri N. R. Meena is promoted in situ as Joint Controller of Patents and Designs at Patent Office, Delhi with effect from the date he assumes charge.

Shri N. R. Meena can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

Om Prakash Gupta
28/10/19

(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri N. R. Meena, Deputy Controller of Patents & Designs, Patent Office, Delhi.
2. The Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Rajesh Ranjan, Under Secretary to the Govt. of India, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/87/2017-IPR-I dated 28.10.2019 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.



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No: CG/F/1/3(2)/2019/185

Dated: 28.06.2019

OFFICE ORDER

On recommendation of Departmental Promotion Committee, the Competent Authority has approved promotion of Ms. Anushri Kamble, Examiners of Patents & Designs (Level 10) to the grade of Assistant Controller of Patents & Designs (Level 11) on regular basis with effect from the date of assumption of charge of the posts. On promotion Ms. Anushri Kamble, Examiners of Patents and Designs is posted at the Patent Office, Mumbai. She should report to the Head of Office of Patent Office, Mumbai and shall function as Assistant Controller of Patents & Designs in Biotech Group. This order shall come into effect immediately. She can opt for pay fixation in terms of FR-22(1) (a) (i).

This promotion of Ms. Anushri Kamble from the post of Examiner of Patents and Designs to the post of Assistant Controller of Patents and Designs is subject to final outcome of court cases regarding her seniority list.

This issues with the concurrence and approval of Controller General of Patents, Designs & Trade Marks

(Poonam Singh)
Director

Copy to:

1. Ms. Anushri Kamble, Examiner of Patents and Designs, Patent Office, Mumbai
2. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Head of Office, O/o CGPDTM - For information.
4. Shri Kamal Singh Goondli, Dy. Controller of Patents and Designs, IT Division, Patent Office, Delhi.
5. Shri Sushil K. Satpute, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P.24017/34/2018-IPR-I dated 24.12.2018 – For information.
6. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
7. Personal file of Ms. Anushri Kamble.



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No: CG/F/1/3(2)/2019/ 01

Dated: 01.04.2019

OFFICE ORDER

On recommendation of Departmental Promotion Committee, the Competent Authority has approved promotion of three Examiners of Patents & Designs (Level 10) to the grade of Assistant Controller of Patents & Designs (Level 11) on regular basis with effect from the date of assumption of charge of the posts. They can opt for pay fixation in terms of FR-22(1) (a) (i).

On promotion the three Examiners of Patents and Designs are posted at the Patent Office as indicated below:

Sl. No.	Name of the Officer	Posting place
1	Shri Sandeep Kumar	Patent Office, Delhi
2	Shri Jeetendra Singh	Patent Office, Delhi
3	Shri Muthu Pandi	Patent Office, Chennai

This promotion of the above officers from the post of Examiner of Patents and Designs to the post of Assistant Controller of Patents and Designs is subject to final outcome of court cases regarding their seniority list.

All officers should report to respective Head of Office of Patent Office. They shall function as Assistant Controller of Patents & Designs in their respective group.

This order shall come into effect from 02.04.2019.

Ofsupts
1/4/19

(Om Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To,

All the above mentioned Examiners of Patents and Designs.

Copy to:

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, O/o CGPDTM - For information.
3. Shri Kamal Singh Goondli, Dy. Controller of Patents and Designs, IT Division, Patent Office, Delhi.
4. Shri Sushil K. Satpute, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P.24017/34/2018-IPR-I dated 24.12.2018 - For information.
5. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Personal file of all above mentioned Examiner of Patents and Designs.



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No: CG/F/1/3(2)/2018/ 141

Dated: 26.12.2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Examiners of Patents & Designs (Level 10) to the grade of Assistant Controller of Patents & Designs (Level 11) on regular basis with effect from the date of assumption of charge of the posts. They can opt for pay fixation in terms of FR-22(1) (a) (i).

On promotion the following Examiners of Patents and Designs are posted as below:

Sl. No.	Name of the Officer	Present posting as Examiner of Patents & Designs	New posting on promotion as Assistant Controller of Patents & Designs
1	Shri Pranav Kumar	Patent Office, Chennai	Patent Office, Delhi
2	Shri Chiranjit Sarkar	Patent Office, Delhi	Patent Office, Delhi
3	Shri Pankaj Patel	Patent Office, Kolkata	Patent Office, Kolkata
4	Shri Narendra Kumar	Patent Office, Chennai	Patent Office, Chennai
5	Ms. Sandhya Kothari	Patent Office, Mumbai	Patent Office, Mumbai
6	Shri Vikas Gupta	Patent Office, Delhi	Patent Office, Delhi
7	Shri Rakesh Kr. Kushwaha	Patent Office, Delhi	Patent Office, Delhi
8	Ms. Nutishri Lonhare	Patent Office, Delhi	Patent Office, Delhi
9	Shri Avinash Pandit Munde	Patent Office, Mumbai	Patent Office, Kolkata
10	Shri Raj Kumar	Patent Office, Delhi	Patent Office, Delhi
11	Ms. Jyoti	Patent Office, Kolkata	Patent Office, Kolkata
12	Shri Neeraj Kumar Meena	Patent Office, Delhi	Patent Office, Delhi
13	Shri Satish Kumar	Patent Office, Kolkata	Patent Office, Kolkata
14	Ms. Maya Kumari	Patent Office, Delhi	Patent Office, Delhi
15	Shri Pradeep Kumar	Patent Office, Kolkata	Patent Office, Kolkata
16	Shri Ashfaq Ahmad	Patent Office, Delhi	Patent Office, Delhi
17	Shri Rakesh	Patent Office, Delhi	Patent Office, Delhi
18	Shri Praveen Kumar	Patent Office, Delhi	Patent Office, Delhi
19	Smt. Shraddha Turkar	Patent Office, Delhi	Patent Office, Delhi
20	Shri Vivek Kumar	Patent Office, Delhi	Patent Office, Delhi
21	Shri Vinay Shankar Rai	Patent Office, Kolkata	Patent Office, Kolkata
22	Ms. Srirupa Mukherjee	Patent Office, Chennai	Patent Office, Chennai
23	Shri Rajeev Kumar	Patent Office, Kolkata	Patent Office, Kolkata
24	Ms. Parvathy .S	Patent Office, Mumbai	Patent Office, Mumbai
25	Shri Subhash Kumar Singh	Patent Office, Chennai	Patent Office, Kolkata
26	Shri Santosh Kumar Gupta	Patent Office, Delhi	Patent Office, Delhi

27	Ms. Hardit Kaur	Patent Office, Delhi	Patent Office, Delhi
28	Shri Sathish Kumar Moorthy	Patent Office, Chennai	Patent Office, Chennai

This promotion of the above officers from the post of Examiner of Patents and Designs to the post of Assistant Controller of Patents and Designs is subject to final outcome of court cases regarding their seniority list. Officers at Sl. No. 1, 9 and 25 whose new place of posting is other than present location shall be entitled for transfer TA as per the Rules.

All officers should report to respective Head of Office of Patent Office. They shall function as Assistant Controller of Patents & Designs in their respective group in-situ or at new place of posting, as the case may be.


 (Om Prakash Gupta)
 Controller General of Patents,
 Designs & Trade Marks

To,

All the above mentioned Examiners of Patents and Designs.

Copy to:

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, O/o CGPDTM - For information.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents and Designs, IT Division, Patent Office, Delhi.
4. Shri Sushil K. Satpute, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P.24017/34/2018-IPR-I dated 24.12.2018 – For information.
5. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Personal file of all above mentioned Examiner of Patents and Designs.



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www.ipindia.nic.in

No: CG/F/1/9/2018/ 52

Dated: 06.11.2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Examiners of Patents & Designs (Level 10) to the grade of Assistant Controller of Patents & Designs (Level 11) on regular basis with effect from the date of assumption of charge of the posts. They can opt for pay fixation in terms of FR-22(1) (a) (i).

On promotion the following Examiners of Patents and Designs are posted as below:

Sl. No.	Name of the Officer	Present posting as Examiner of Patents & Designs	New posting on promotion as Assistant Controller of Patents & Designs
1	Shri Manganna Dora Sambha	Patent Office, Chennai	Patent Office, Chennai
2	Shri Srinivasu Chintala	Patent Office, Chennai	Patent Office, Chennai
3	Shri Ravi Prakash Pandey	Patent Office, Delhi	Patent Office, Delhi
4	Shri Md. Atiqullah	Patent Office, Delhi	Patent Office, Delhi
5	Shri Chiranjib Chowdhury	Patent Office, Kolkata	Patent Office, Kolkata
6	Shri Emaduddin	Patent Office, Kolkata	Patent Office, Mumbai
7	Shri Anjaneyulu Reddi	Patent Office, Chennai	Patent Office, Chennai
8	Shri Jitender Sharma	Patent Office, Delhi	Patent Office, Kolkata
9	Shri Janardhana Kotni	Patent Office, Chennai	Patent Office, Chennai
10	Shri Ramamuni Bommineni	Patent Office, Chennai	Patent Office, Chennai
11	Shri Manmeet Kumar	Patent Office, Delhi	Patent Office, Delhi
12	Shri Mukesh Kumar Jangid	Patent Office, Delhi	Patent Office, Delhi
13	Shri Ejjirothu Srihari	Patent Office, Chennai	Patent Office, Chennai
14	Ms. Latika Dawara	Patent Office, Mumbai	Patent Office, Mumbai
15	Shri Sudipta Dey	Patent Office, Kolkata	Patent Office, Kolkata
16	Shri Pitta Ashok Kumar Reddy	Patent Office, Chennai	Patent Office, Chennai
17	Shri Krishna G	Patent Office, Chennai	Patent Office, Chennai
18	Shri Debasish Banerjee	Patent Office, Delhi	Patent Office, Delhi
19	Shri Rajesh Patel	Patent Office, Delhi	Patent Office, Delhi
20	Shri Arun Kumar Pradhan	Patent Office, Kolkata	Patent Office, Kolkata
21	Shri Masthan Vali Nama	Patent Office, Chennai	Patent Office, Chennai
22	Shri Ramesh Vanaparathi	Patent Office, Chennai	Patent Office, Chennai
23	Shri Ravi Kumar Battini	Patent Office, Chennai	Patent Office, Chennai
24	Shri Vinod Prakash Vasava	Patent Office, Delhi	Patent Office, Delhi
25	Shri Kumar Raju	Patent Office, Delhi	Patent Office, Delhi
26	Shri Dinesh Nath Goswami	Patent Office, Mumbai	Patent Office, Mumbai

27	Shri Anand Mishra	Patent Office, Mumbai	Patent Office, Delhi
28	Shri Prakash U. Rudani	Patent Office, Mumbai	Patent Office, Mumbai
29	Shri Vikash Kumar	Patent Office, Kolkata	Patent Office, Kolkata
30	Ms. Ragini Kumari	Patent Office, Delhi	Patent Office, Delhi
31	Shri Raman Kumar	Patent Office, Kolkata	Patent Office, Chennai
32	Shri Jai Prakash	Patent Office, Chennai	Patent Office, Kolkata
33	Shri Rakesh Kumar Singh	Patent Office, Delhi	Patent Office, Delhi
34	Shri Nilamani Kundu	Patent Office, Chennai	Patent Office, Chennai
35	Shri Harish Raj	Patent Office, Delhi	Patent Office, Delhi
36	Shri G. Nagendra	Patent Office, Chennai	Patent Office, Kolkata
37	Shri Arup Garu	Patent Office, Kolkata	Patent Office, Kolkata
38	Ms. Suman Verma	Patent Office, Delhi	Patent Office, Delhi
39	Shri Karteek Viswanadha	Patent Office, Delhi	Patent Office, Delhi
40	Shri Subhadeep Paul	Patent Office, Chennai	Patent Office, Delhi
41	Shri Satendra Kumar	Patent Office, Chennai	Patent Office, Chennai
42	Shri Raghava Rao Sripathi	Patent Office, Chennai	Patent Office, Delhi
43	Shri Lokesh Kr Rajwanshi	Patent Office, Delhi	Patent Office, Kolkata
44	Shri Hitendra Sharma	Patent Office, Delhi	Patent Office, Delhi
45	Ms. Anjali	Patent Office, Delhi	Patent Office, Delhi
46	Shri Chinta Lakshmi Narayana	Patent Office, Chennai	Patent Office, Delhi
47	Ms. Meenakshi Yadav	Patent Office, Delhi	Patent Office, Delhi
48	Shri Ashlesh Maurya	Patent Office, Delhi	Patent Office, Delhi
49	Shri Praveen Chand Tungala	Patent Office, Chennai	Patent Office, Delhi
50	Shri Srinivas Rao Reesu	Patent Office, Chennai	Patent Office, Delhi
51	Shri Deep Prakash Gupt	Patent Office, Chennai	Patent Office, Chennai
52	Shri Ram Sundar Patel	Patent Office, Kolkata	Patent Office, Kolkata
53	Shri Ram Shiv Deepak	Patent Office, Delhi	Patent Office, Mumbai
54	Shri Gopal Kumar	Patent Office, Delhi	Patent Office, Delhi
55	Shri D. Anjaiah Nayak	Patent Office, Mumbai	Patent Office, Mumbai
56	Shri Hariom Singh	Patent Office, Delhi	Patent Office, Delhi
57	Shri Sumit Kumar	Patent Office, Mumbai	Patent Office, Mumbai
58	Shri Akshay Kumar	Patent Office, Delhi	Patent Office, Delhi
59	Shri Roopak Jain	Patent Office, Delhi	Patent Office, Delhi
60	Shri Vishal Shukla	Patent Office, Delhi	Patent Office, Delhi
61	Shri Pratap Chandra Barad	Patent Office, Delhi	Patent Office, Delhi
62	Shri Prashant Kumar Kutare	Patent Office, Delhi	Patent Office, Delhi
63	Shri Rajiv Kumar Singh	Patent Office, Delhi	Patent Office, Delhi
64	Ms. Himanshi	Patent Office, Delhi	Patent Office, Delhi
65	Shri Kundan Kumar	Patent Office, Mumbai	Patent Office, Mumbai
66	Shri Nikesh Pachpute	Patent Office, Chennai	Patent Office, Chennai
67	Shri Sunil Kumar	Patent Office, Delhi	Patent Office, Kolkata
68	Ms. Sapna Narvariya	Patent Office, Delhi	Patent Office, Delhi
69	Shri Sagar Baburao Pol	Patent Office, Mumbai	Patent Office, Mumbai
70	Shri Piyush Lende	Patent Office, Mumbai	Patent Office, Mumbai
71	Shri Shrikant Sagar Bagde	Patent Office, Mumbai	Patent Office, Mumbai
72	Shri Dilip Dandotiya	Patent Office, Delhi	Patent Office, Delhi
73	Shri Livjot Sarangal	Patent Office, Delhi	Patent Office, Delhi
74	Shri Jitender Kumar Choure	Patent Office, Mumbai	Patent Office, Mumbai
75	Shri Aditya Venkateswara N.C.	Patent Office, Kolkata	Patent Office, Chennai
76	Shri Jagdish Kumar Singh	Patent Office, Kolkata	Patent Office, Kolkata
77	Shri Shailendra Singh	Patent Office, Delhi	Patent Office, Delhi
78	Shri Md. Jawed Iqbal	Patent Office, Mumbai	Patent Office, Kolkata
79	Shri Devnarayan Jatwa	Patent Office, Delhi	Patent Office, Delhi

80	Shri Shahid Anwar	Patent Office, Kolkata	Patent Office, Kolkata
81	Shri Parveen Kumar	Patent Office, Delhi	Patent Office, Delhi
82	Shri Saroj Kumar Singh	Patent Office, Kolkata	Patent Office, Kolkata
83	Shri Sunil Surla	Patent Office, Chennai	Patent Office, Delhi
84	Shri Ritesh Kumar	Patent Office, Kolkata	Patent Office, Kolkata
85	Shri Ajeet Kumar	Patent Office, Kolkata	Patent Office, Kolkata
86	Shri Niranjana Kumar	Patent Office, Kolkata	Patent Office, Kolkata
87	Ms. Neema Sharma	Patent Office, Delhi	Patent Office, Delhi
88	Ms. Swati Pandey	Patent Office, Kolkata	Patent Office, Kolkata
89	Shri Ranjan Prakash	Patent Office, Delhi	Patent Office, Delhi
90	Ms. Aiswarya P.N.	Patent Office, Chennai	Patent Office, Chennai
91	Shri Sreekanth KS	Patent Office, Mumbai	Patent Office, Mumbai

This promotion of the above officers from the post of Examiner of Patents and Designs to the post of Assistant Controller of Patents and Designs is subject to final outcome of court cases regarding their seniority list. Officers at Sl. No. 6, 8, 27, 31, 32, 36, 40, 42, 43, 46, 49, 50, 53, 67, 75, 78 and 83 whose new place of posting is other than present location shall be entitled for transfer TA as per the Rules.

All officers should report to respective Head of Office of Patent Office. They shall function as Assistant Controller of Patents & Designs in their respective group in-situ or at new place of posting, as the case may be.


 (Om Prakash Gupta)
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To,

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2. Head of Office, O/o CGPDTM - For information.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents and Designs, IT Division, Patent Office, Delhi.
4. Shri Sushil K. Satpute, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P.24017/34/2018-IPR-I dated 06.11.2018 - For information.
5. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Personal file of all above mentioned Examiner of Patents and Designs.



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वेबसाईट (website):

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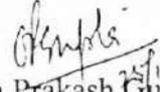
No: CG/F/8/2/(3)/2016/254

Date: 25.01.2016

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, Shri A. P. Turankar, Stenographer Grade II, Patent Information System, Nagpur is hereby promoted to the post of Stenographer Grade I on regular basis in the Pay Band - 2 with Grade Pay of Rs. 4,200/- with effect from the date he assumes charge of the post. He should report to the Head of Office, Patent Information System, Nagpur.

Shri A. P. Turankar can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

To,

1. Shri A. P. Turankar, Stenographer Grade II, Patent Information System, Nagpur
2. Head of Office, Patent Information System, Nagpur.
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file.



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cgoffice-mh@nic.in

वेबसाइट (website):

www.ipindia.nic.in

No: CG/F/8/2/(3)/2016/ 255

Date: 25.01.2016

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, Smt. S. P. Deshpande, Junior Documentation Assistant, Patent Information System, Nagpur is hereby promoted to the post of Senior Documentation Assistant on regular basis in the Pay Band - 2 with Grade Pay of Rs. 4,200/- with effect from the date she assumes charge of the post. She should report to the Head of Office, Patent Information System, Nagpur.

Smt. S. P. Deshpande can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To,

1. Smt. S. P. Deshpande, Junior Documentation Assistant, Patent Information System, Nagpur.
2. Head of Office, Patent Information System, Nagpur.
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file.



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☎ 022-24123311

(Fax): 022-24123322
022-24172288

(E-mail): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2012-13/276

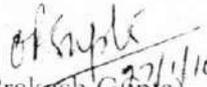
Date: 27/01/2016

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, Ms. R. Geetha, U. D. Clerk, Patent Office, Chennai is promoted as Office Superintendent on regular basis under Non-plan and posted at same station in the Pay band-2 of Rs. 9,300-34,800 + Grade Pay Rs. 4,200/- plus usual allowance thereon as per rule for the Central Government Employees with effect from the date she assumes the charge of Office Superintendent.

Ms. R. Geetha will be on probation for a period of two years with effect from the date she assumes the charge as Office Superintendent.

Ms. R. Geetha can option for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To,

1. Ms. R. Geetha, UDC, Patent Office, Chennai
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
4. Office Copy.
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022-24172288

(E-mail): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2012-13/278

Date: 27/01/2016

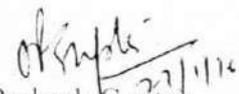
OFFICE ORDER

On recommendation of the Departmental Promotion Committee, Shri S. Haldar, U. D. Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-plan in the Pay band-2 (Rs. 9,300-34,800) + Grade Pay Rs. 4,200/- plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge of Office Superintendent.

On promotion, Shri S. Haldar, is transferred to Patent Office, Mumbai, with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri S. Haldar will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri S. Haldar can option for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To.

1. Shri S. Haldar, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
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No. CG/NGE/Promotion/Patent/2012-13/ २३९

Date: 27/01/2016

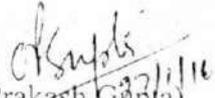
OFFICE ORDER

On recommendation of the Departmental Promotion Committee, Shri S. Haldar, U. D. Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-plan and posted at same station in the Pay band-2 (Rs. 9,300-34,800) + Grade Pay Rs. 4,200/- plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge of Office Superintendent.

On promotion, Shri S. Haldar, is transferred to Patent Office, Mumbai, with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri S. Haldar will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri S. Haldar can option for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To,

1. Shri S. Haldar, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
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No. CG/NGE/Promotion/Patent/2012-13/277

Date: 27/01/2016

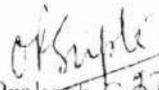
OFFICE ORDER

On recommendation of the Departmental Promotion Committee, Smt. R. Akthar, U. D. Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-plan and posted at same station in the Pay band-2 (Rs. 9,300-34,800) + Grade Pay Rs. 4,200/- plus usual allowance thereon as per rule for the Central Government Employees with effect from the date she assumes the charge of Office Superintendent.

On promotion, Smt. R. Akthar is transferred to Patent Office, Chennai, with immediate effect. She shall join as Office Superintendent at the place of posting within joining time. Her transfer is in public interest.

Smt. R. Akthar will be on probation for a period of two years with effect from the date she assumes the charge as Office Superintendent.

Smt. R. Akthar can option for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To,

1. Smt. R. Akthar, UDC, Patent Office, Kolkata
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Date: 27/01/2016

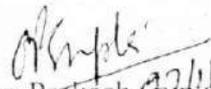
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No. CG/NGE/Promotion/Patent/2012-13/२४६

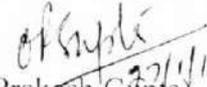
Date: 27/01/2016

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, Ms. R. Geetha, U. D. Clerk, Patent Office, Chennai is promoted as Office Superintendent on regular basis under Non-plan and posted at same station in the Pay band-2 of Rs. 9,300-34,800 + Grade Pay Rs. 4,200/- plus usual allowance thereon as per rule for the Central Government Employees with effect from the date she assumes the charge of Office Superintendent.

Ms. R. Geetha will be on probation for a period of two years with effect from the date she assumes the charge as Office Superintendent.

Ms. R. Geetha can option for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To,

1. Ms. R. Geetha, UDC, Patent Office, Chennai
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
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(E-mail): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No. CG/Promotion/MTS/Patent/2016 | 359

Date: 30/06/2016

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Smt. E. Shanthi, MTS, Patent Office, Chennai is promoted as Lower Division Clerk on regular basis under Non-Plan and posted at same station in the scale of PB-1 (Rs. 5,200-20,200 + Grade Pay Rs. 1900/-) with effect from the date she assumes the charge as Lower Division Clerk.

Smt. E. Shanthi can option for pay fixation in terms of FR-22(1) (a) (i).

Om Prakash Gupta
28/6/16
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To

1. Smt. E. Shanthi, MTS, Patent Office, Chennai.
2. Head of Office, Patent Office, Chennai / New Delhi / Kolkata / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
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(website): www.ipindia.nic.in

No. CG/Promotion/MTS/Patent/2016 | 358

Date: 30/06/2016

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri C. G. Ambare, MTS, Patent Office, Mumbai is promoted as Lower Division Clerk on regular basis under Non-Plan and posted at same station in the scale of PB-1 (Rs. 5,200-20,200 + Grade Pay Rs. 1900/-) with effect from the date he assumes the charge as Lower Division Clerk.

Shri C. G. Ambare can option for pay fixation in terms of FR-22(1) (a) (i).

Om Prakash Gupta
29/6/16
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To

1. Shri C. G. Ambare, MTS, Patent Office, Mumbai
2. Head of Office, Patent Office, Mumbai / New Delhi / Kolkata / Chennai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
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(E-mail): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No. CG/Promotion/MTS/Patent/2016 1356

Date: 30/06/2016

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri Biram Kumar Pandit, MTS, Patent Office, Delhi is promoted as Lower Division Clerk on regular basis under Non-Plan and posted at same station in the scale of PB-I (Rs. 5,200-20,200 + Grade Pay Rs. 1900/-) with effect from the date he assumes the charge as Lower Division Clerk.

Shri Biram Kumar Pandit can option for pay fixation in terms of FR-22(1) (a) (i).

Om Prakash Gupta
28/6/16

(Om Prakash Gupta)
Controller General of Patents, Designs and Trade Marks

To

1. Shri Biram Kumar Pandit, MTS, Patent Office, New Delhi.
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
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No. CG/Promotion/MTS/Patent/2016 | 355

Date: 30/06/2016

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri Tarak Sen, MTS, Patent Office, Kolkata is promoted as Lower Division Clerk on regular basis under Non-Plan and posted at same station in the scale of PB-1 (Rs. 5,200-20,200 + Grade Pay Rs. 1900/-) with effect from the date he assumes the charge as Lower Division Clerk.

Shri Tarak Sen can option for pay fixation in terms of FR-22(1) (a) (i).

Om Prakash Gupta
28/6/16

(Om Prakash Gupta)
Controller General of Patents, Designs and Trade Marks

To

1. Shri Tarak Sen, MTS, Patent Office, Kolkata.
2. Head of Office, Patent Office, Kolkata / New Delhi / Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
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No. CG/Promotion/MTS/Patent/2016 / 354

Date: 30/06/2016

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri Raj Kumar, MTS, Patent Office, Delhi is promoted as Lower Division Clerk on regular basis under Non-Plan and posted at same station in the scale of PB-1 (Rs. 5,200-20,200 + Grade Pay Rs. 1900/-) with effect from the date he assumes the charge as Lower Division Clerk.

Shri Raj Kumar can option for pay fixation in terms of FR-22(1) (a) (i).

Om Prakash Gupta
29/6/16

(Om Prakash Gupta)
Controller General of Patents, Designs and Trade Marks

To

1. Shri Raj Kumar, MTS, Patent Office, New Delhi.
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
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No.CG/NGE/Promotion/Patent/2016-17/ 10⁰

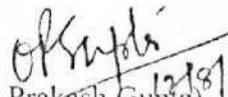
Date:12/08/2016

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Smt S. Niranjana, U. D. Clerk, Patent Office, Chennai is promoted as Office Superintendent on regular basis under Non-Plan and posted at same station in the Pay Band-2 of Rs. 9,300-34,800 + Grade Pay Rs. 4,200/- plus usual allowance thereon as per rule for the Central Government Employees with effect from the date she assumes the charge as Office Superintendent.

Smt S. Niranjana will be on probation for a period of two years with effect from the date she assumes the charge as Office Superintendent.

Smt S. Niranjana can opt for pay fixation in terms of FR-22(1) (a) (i).-


(Om Prakash Gupta)

Controller General of Patents, Designs and Trademarks

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01. Smt S. Niranjana, UDC, Patent Office, Chennai
02. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
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No.CG/NGE/Promotion/Patent/2016-17/ ११

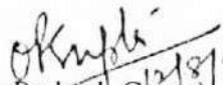
Date:12/08/2015

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri N.Venkatesa Saravanan, U. D. Clerk, Patent Office, Chennai is promoted as Office Superintendent on regular basis under Non-Plan and posted at same station in the Pay band-2 of Rs. 9,300-34,800 + Grade Pay Rs. 4,200/- plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

Shri N.Venkatesa Saravanan will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri N.Venkatesa Saravanan can opt for pay fixation in terms of FR-22(1) (a) (i) .


(Om Prakash Gupta)

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To

01. Shri N.Venkatesa Saravanan , UDC, Patent Office, Chennai
02. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
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No. CG/NGE/Promotion/Patent/2017/152

Date: 21/04/2017

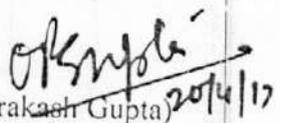
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri A. K. Ghosh, U. I Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri A. K. Ghosh is transferred to Patent Office, Mumbai with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri A. K. Ghosh will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri A. K. Ghosh can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta) 20/4/17

Controller General of Patents, Designs and Trade Marks

To

1. Shri A. K. Gosh, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
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(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2017 (153)

Date: 21/04/2017

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri Ajay Kumar, U. D Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri Ajay Kumar is transferred to Patent Office, Mumbai with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri Ajay Kumar will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri Ajay Kumar can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To

1. Shri Ajay Kumar, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
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022-2417228

(E-mail): cgoffice-mh@nic

(website): www.ipindia.ni

No. CG/NGE/Promotion/Patent/2017/154

Date: 21/04/20

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri A. Pal, U. D. C Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan i Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect the date he assumes the charge as Office Superintendent.

On promotion, Shri A. Pal is transferred to Patent Office, Mumbai with immediate effect. He join as Office Superintendent at the place of posting within joining time. His transfer is in public inte

Shri A. Pal will be on probation for a period of two years with effect from the date he assume charge as Office Superintendent.

Shri A. Pal can opt for pay fixation in terms of FR-22(1) (a) (i).

Om Prakash Gupta
20/4/17
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Mar

To

1. Shri A. Pal, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
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(E-mail): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2017/155

Date: 21/04/20

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri S. Majumdar, U. I Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri S. Majumdar is transferred to Patent Office, Mumbai with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri S. Majumdar will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri S. Majumdar can opt for pay fixation in terms of FR-22(1) (a) (i).

Om Prakash Gupta
20/4/17

(Om Prakash Gupta)
Controller General of Patents, Designs and Trade Marks

To

1. Shri S. Majumdar, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-37.
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(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2017 | 156

Date: 21/04/20

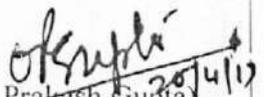
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri R. Prasad, U. D. Cle Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan in Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri R. Prasad is transferred to Patent Office, Mumbai with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri R. Prasad will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri R. Prasad can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To

1. Shri R. Prasad, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
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(E-mail): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2017/157

Date: 21/04/2017

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri P. G. Sarkar U. I Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan i the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri P. G. Sarkar is transferred to Patent Office, Chennai with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri P. G. Sarkar will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri P. G. Sarkar can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta) 20/4/17

Controller General of Patents, Designs and Trade Marks

To

1. Shri P. G. Sarkar, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-37.
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(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2017/158

Date: 21/04/20

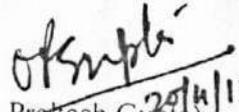
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri Prasit Ghosh, U. Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri Prasit Ghosh, U. D. Clerk is transferred to Patent Office, Chennai with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. If transfer is in public interest.

Shri Prasit Ghosh will be on probation for a period of two years with effect from the date assumes the charge as Office Superintendent.

Shri Prasit Ghosh can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To

1. Shri Prasit Ghosh, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
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No. CG/NGE/Promotion/Patent/2017 1159

Date: 21/04/2017

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri S. Haldar U. D. Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri S. Haldar, U. D. Clerk is transferred to Patent Office, Chennai with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri S. Haldar will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri S. Haldar can opt for pay fixation in terms of FR-22(1) (a) (i).

Om Prakash Gupta
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To

1. Shri S. Haldar, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
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(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2017/160

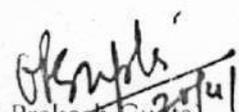
Date: 21/04/2017

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Smt. V. Geetha, U. D. Clerk, Patent Office, Chennai is promoted and posted at same station as Office Superintendent on regular basis under Non-Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date she assumes the charge as Office Superintendent.

Smt. V. Geetha will be on probation for a period of two years with effect from the date she assumes the charge as Office Superintendent.

Smt. V. Geetha can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta) 21/4/17

Controller General of Patents, Designs and Trade Marks

To

1. Smt. V. Geetha, UDC, Patent Office, Chennai.
2. Head of Office, Patent Office, Chennai, New Delhi / Kolkata / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
4. Office Copy.
5. Guard File.



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Mumbai-400037, India.

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☎ 022-24123311

(Fax): 022-24123322
022-24172288

(E-mail): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2017 | 162

Date: 21/04/2017

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri Giridharilal, U. D Clerk, Patent Office, New Delhi is promoted and posted at same station as Office Superintendent on regular basis in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent against plan post subject to continuation of these post.

Shri Giridharilal will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri Giridharilal can opt for pay fixation in terms of FR-22(1) (a) (i).

Om Prakash Gupta
20/4/17
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To

1. Shri Giridharilal UDC, Patent Office, New Delhi..
2. Head of Office, Patent Office, New Delhi / Chennai / Mumbai / Kolkata.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-37.
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(Fax): 022-24123322
022-24172288

(E-mail): cgoffice-mh@nic.i

(website): www.ipindia.nic.

No. CG/NGE/Promotion/Patent/2017 (161

Date: 21/04/2

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri Ashok Kharat, U. Clerk, Patent Office, Mumbai is promoted and posted at same station as Office Superintendent on reg basis under Non-Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

Shri Ashok Kharat will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri Ashok Kharat can opt for pay fixation in terms of FR-22(1) (a) (i).

Om Prakash Gupta
20/4/17

(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Mark

To

1. Shri Ashok Kharat UDC, Patent Office, ~~Chennai~~ Mumbai.
2. Head of Office, Patent Office, Mumbai / Chennai / New Delhi / Kolkata.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-37.
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(website): www.ipindia.nic

No. CG/NGE/Promotion/Patent/2017/548

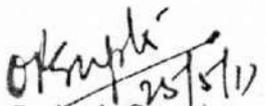
Date: 25/05/20

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri B. Prakash, U Clerk, Patent Office, New Delhi is promoted and posted at same station as Office Superintendent regular basis under Plan in the Level-6 plus usual allowance thereon as per rule for the Government Employees with effect from the date he assumes the charge as Office Superintendent.

Shri B. Prakash will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri B. Prakash can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To,

1. Shri B. Prakash, UDC, Patent Office, New Delhi.
2. Head of Office, Patent Office, Chennai / New Delhi / Mumbai / Kolkata.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-3
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Ministry of Commerce & Industry

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Office of The Controller General of
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एस एम रोड, एन्टोप हिल, S. M. Road, Antop Hill,
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(Email):
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(Website):
www.ipindia.nic.in

No. CG/DPC/PIS /2017-18/134

Date: 25-10-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri A. V. Nagdeo, Lower Division Clerk, Patent Information System, Nagpur is promoted as Upper Division Clerk on regular basis at level 4 in pay matrix with effect from the date he assumes the charge of Upper Division Clerk.

Shri A. V. Nagdeo can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta) 17

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri A. V. Nagdeo, Lower Division Clerk, Patent Information System, Nagpur
2. The Head of Office
Patent Information System, Nagpur.
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Ministry of Commerce & Industry

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(Website):
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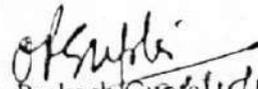
No. CG/DPC/PIS /2017-18/ 133

Date: 25-10-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri V. A. Bhoyar, Upper Division Clerk, Patent Information System, Nagpur is promoted to the post of Assistant Superintendent on regular basis at level 5 in pay matrix with effect from the date he assumes the charge of Assistant Superintendent.

Shri V. A. Bhoyar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta) 17/10/17

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri V. A. Bhoyar, U.D.C., Patent Information System, Nagpur.
2. The Head of Office
Patent Information System, Nagpur.
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No. CG/DPC/PIS /2017-18/ 135

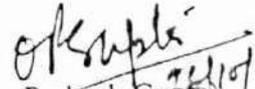
Date: 26-10-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri S. B. Patil, Multi Tasking Staff, Patent Information System, Nagpur is promoted as Lower Division Clerk on regular basis at level 2 in pay matrix with effect from the date he assumes the charge of Lower Division Clerk.

Shri S. B. Patil will be on probation for a period of two years with effect from the date he assumes the charge as Lower Division Clerk and he has to qualify Typewriting Test in English @ 30 W.P.M. within one year on Computer.

Shri S. B. Patil can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri S. B. Patil, Multi Tasking Staff, Patent Information System, Nagpur.
2. The Head of Office
Patent Information System, Nagpur.
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022-2412

(Email): cgoffice-mh@n

(Website): www.ipindia.in

No: CG/NGE/Promotion//Patent/2017/16

Date: 04.12.2017

OFFICE ORDER

Following officials promoted as Upper Division Clerk on regular basis against Plan posts are hereby placed against Non-Plan post w.e.f. 01/12/2017.

1. Smt. C. Devi, Patent Office, Chennai
2. Smt. K. E. Shoba, Patent Office, Chennai
3. Shri T. Rajendran, Patent Office, Chennai
4. Smt. Sonia Kalia, Patent Office, New Delhi
5. Smt. Savita Gusain, Patent Office, New Delhi
6. Shri Ashok Kumar, Patent Office, New Delhi
7. Smt. Manisha Sharma, Patent Office, New Delhi
8. Shri Baljeet Kumar, Patent Office, New Delhi

Om Prakash Gupta
4/12/17

(Om Prakash Gupta)
Controller General of Patents, Designs & Trade Marks

To:

1. All the above officials mentioned
2. The Head of Office, Patent Office, Kolkata / Chennai / Delhi/ Mumbai.
3. The Account Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai - 37.
4. Personal file.
5. Office Copy.
6. Guard File.

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(Email): cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No: CG/F/1/3(5)/2017/ 153

Date: 22.12.2017

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri G. P. Roy, Deputy Controller of Patents & Designs, Patent Office, Kolkata to the grade of Joint Controller of Patents and Designs on regular basis in level 13 of pay matrix (Rs. 1,18,500-2,14,100). Consequent thereto, Shri G. P. Roy is promoted in situ as Joint Controller of Patents and Designs at Patent Office, Kolkata with effect from the date he assumes charge.

Shri G. P. Roy can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri G. P. Roy, Deputy Controller of Patents & Designs, Patent Office, Kolkata.
2. The Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri B. S. Nayak, Under Secretary to the Govt. of India, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/87/2017-IPR-I dated 21.12.2017 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.



सत्यमेव जयते

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(Website):
www.ipindia.nic.in

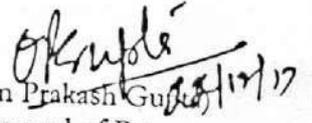
No: CG/F/1/3(5)/2017/154

Date: 22.12.2017

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Arvind T. Patre, Deputy Controller of Patents & Designs, Patent Office, Mumbai to the grade of Joint Controller of Patents and Designs on regular basis in level 13 of pay matrix (Rs. 1,18,500-2,14,100). Consequent thereto, Shri Arvind T. Patre is promoted in situ as Joint Controller of Patents and Designs at Patent Office, Mumbai with effect from the date he assumes charge.

Shri Arvind T. Patre can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Arvind T. Patre, Deputy Controller of Patents & Designs, Patent Office, Mumbai.
2. The Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri B. S. Nayak, Under Secretary to the Govt. of India, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/87/2017-IPR-I dated 21.12.2017 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.



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(Website): www.ipindia.nic.in

No: CG/F/1/3(5)/2017/ 155

Date: 22.12.2017

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri B. P. Singh, Deputy Controller of Patents & Designs, Patent Office, Delhi to the grade of Joint Controller of Patents and Designs on regular basis in level 13 of pay matrix (Rs. 1,18,500-2,14,100). Consequent thereto, Shri B. P. Singh is promoted in situ as Joint Controller of Patents and Designs at Patent Office, Delhi with effect from the date he assumes charge.

Shri B. P. Singh can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri B. P. Singh, Deputy Controller of Patents & Designs, Patent Office, Delhi.
2. The Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri B. S. Nayak, Under Secretary to the Govt. of India, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/87/2017-IPR-I dated 21.12.2017 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.

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(Website): www.ipindia.nic.in

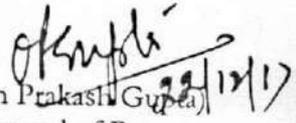
No: CG/F/1/3(5)/2017/ 156

Date: 22.12.2017

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Hardev Karar, Deputy Controller of Patents & Designs, Patent Office, Delhi to the grade of Joint Controller of Patents and Designs on regular basis in level 13 of pay matrix (Rs. 1,18,500-2,14,100). Consequent thereto, Shri Hardev Karar is promoted in situ as Joint Controller of Patents and Designs at Patent Office, Delhi with effect from the date he assumes charge.

Shri Hardev Karar can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Hardev Karar, Deputy Controller of Patents & Designs, Patent Office, Delhi.
2. The Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri B. S. Nayak, Under Secretary to the Govt. of India, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/87/2017-IPR-I dated 21.12.2017 - For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.



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वेबसाईट (website):
www.ipindia.nic.in

No: CG/F/1/3(1)/2017/171

Date: 27.12.2017

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of fourteen Assistant Controllers of Patents and Designs to the grade of Deputy Controller of Patents and Designs on regular basis in level 12 of pay matrix (Rs. 78,800-2,09,200). They can opt for pay fixation in terms of FR-22(1) (a) (i). Consequent thereto, the following Officers are promoted in situ as Deputy Controller of Patents and Designs at their present working place with effect from the date they assume charge:

No.	Name of the Officer
01	Shri K. S. Hariram
02	Shri P. Srinivasa Rao
03	Dr. Nilanjana Mukherjee
04	Shri Anoop K. Joy
05	Dr. Sharmistha Ghosh
06	Shri Oggu Prasad Rao
07	Shri Pankaj P. Borkar
08	Shri Vinod Kumar
09	Smt. J. Meena
10	Shri V. Saravanan
11	Shri B. Ahilan
12	Smt. Monika Yadav
13	Dr. Kavita Taunk
14	Shri Bhaskar Ghosh

(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To

1. All above mentioned Assistant Controllers of Patents and Designs.
2. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri B. S. Nayak, Under Secretary to the Govt. of India, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P-24017/88/2017-IPR-I dated 27.12.2017 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.



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व्यापार चिन्ह /

भौगोलिक संकेत



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फैक्स (Fax):

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ई-मेल (Email):

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वेबसाईट (website):

www.ipindia.nic.in

No: CG/F/1/3(2)/2018/15

Date: 03.01.2018

OFFICE ORDER

Consequent to creation of 73 posts of Assistant Controller of Patents and Designs vide Ministry's Order P. 24017/32/2017-IPR-1 dated 02.11.2017 and promotion of 14 Assistant Controllers to the grade of Deputy Controllers following Officers presently working as Assistant Controllers are transferred from Plan to Non Plan posts with effect from 01.01.2018:

Sl. No.	Name of the Officer	Posting place
01	Smt. Bimi G.B.	Patent Office, Delhi
02	Shri Bharat N. S.	Patent Office, Kolkata
03	Shri Ajay S. Thakur	Patent Office, Mumbai
04	Shri Vijay T. Doye	Patent Office, Mumbai
05	Smt. Anita Jatav	Patent Office, Delhi
06	Dr. Rachna Nandwani	Patent Office, Delhi
07	Shri Vijay Singh	Patent Office, Delhi
08	Dr. Shankar Dayal Bhatnagar	Patent Office, Delhi
09	Shri Ankur Agarwal	Patent Office, Delhi
10	Smt. Reena	Patent Office, Delhi
11	Shri Omvir Singh Kalkhanda	Patent Office, Delhi
12	Shri Piyush Garg	Patent Office, Delhi
13	Dr. Ujjavala Haldankar	Patent Office, Mumbai
14	Shri M. Ram Jawahar	Patent Office, Chennai
15	Shri Amit Soni	Patent Office, Delhi
16	Dr. Arindam Chatterjee	Patent Office, Kolkata
17	Dr. Santosh Kr Samantaray	Patent Office, Kolkata
18	Shri Varaprasad Kukatla	Patent Office, Chennai
19	Shri Kishor R. Kadbe	Patent Office, Mumbai
20	Smt. Karthika R	Patent Office, Chennai
21	Dr. Suhas R. Kulkarni	Patent Office, Mumbai
22	Shri Sarfaraz-Ur-Rehman	Patent Office, Delhi
23	Shri Manoj Madhavan	Patent Office, Chennai
24	Shri R. Rajini	Patent Office, Chennai
25	Smt. Sweta Rajkumar	Patent Office, Delhi
26	Dr. Bhanumathi R.	Patent Office, Chennai
27	Smt. Mahalakshmi B.	Patent Office, Chennai
28	Dr. Rajendra Kumar Lohiya	Patent Office, Delhi

29	Dr. Sunil Kumar	Patent Office, Delhi
30	Dr. Prithipal Singh	Patent Office, Delhi
31	Shri Shriman Asthana	Patent Office, Delhi
32	Shri A. Raja	Patent Office, Chennai
33	Dr. Rohit Rathore	Patent Office, Kolkata
34	Shri Santosh K. Mehtry	Patent Office, Mumbai
35	Dr. V. Parimalavarsini	Patent Office, Chennai
36	Shri S. Udhaya Shanker	Patent Office, Chennai
37	Shri Mangesh L. Mokashi	Patent Office, Mumbai
38	Shri Neeraj Tayal	Patent Office, Delhi
39	Smt. Rajni Bala	Patent Office, Delhi
40	Smt. Subhra Banerjee	Patent Office, Chennai
41	Smt. Chetashri Parate	Patent Office, Delhi
42	Smt. Kasthuri Mohan	Patent Office, Chennai
43	Dr. Anand Pal Singh	Patent Office, Delhi
44	Dr. Sunil Kumar Gautam	Patent Office, Delhi
45	Shri A. Ambigaapathy	Patent Office, Chennai
46	Smt. Resmi C. Senan	Patent Office, Chennai
47	Dr. Shyam Kumar Barik	Patent Office, Kolkata
48	Smt. Monika Seth	Patent Office, Delhi
49	Shri Susanta Das	Patent Office, Delhi
50	Shri M. R. Manivasakam	Patent Office, Chennai
51	Shri V. G. S. Ram Prasad	Patent Office, Chennai
52	Smt. Rishu Bharati	Patent Office, Delhi
53	Ms. R. Hemalatha	Patent Office, Chennai
54	Smt. Arumbu B. Devasena	Patent Office, Chennai
55	Mr. Sukhdeep Singh	Patent Office, Delhi
56	Mr. C. Praveen Daniel	Patent Office, Chennai
57	Smt. Lakshmi K. Y. Venkata	Patent Office, Chennai
58	Shri Ajay Singh Meena	Patent Office, Delhi

Accordingly Non Plan posts in the grade of Assistant Controllers in different Patent Offices are redistributed as under:

	Chennai	Delhi	Kolkata	Mumbai	Total
Non Plan posts	27	33	7	9	76


 (Om Prakash Gupta) 01/11/18
 Controller General of Patents,
 Designs & Trade Marks

To

1. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. The Pay & Accounts Officer, PAO, PDTM, Mumbai.



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(Fax): 022-24172288
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(Email): cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No: CG/NGE/Promotion//Patent/2018/25

Date: 5.06.2018

OFFICE ORDER

Shri Suman Chatterjee who was promoted as Office Superintendent under Plan on regular basis vide this office Order No. CG/NGE/Promotion/Patent/2012-13/99, dated 10.11.2015 is hereby placed against Non-plan post w. e. f. 01.06.2018 on regular basis in the pay scale of Level-6 for the Central Government Employees.

(Signature)
(Om Prakash Gupta) 5/6/18

Controller General of Patents, Designs & Trade Marks

To:

1. Shri Suman Chatterjee, Office Superintendent, Patent Office, Kolkata.
2. The Head of Office, Patent Office, Kolkata / Chennai / Delhi/ Mumbai.
3. The Account Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai – 37.
4. Personal file.
5. Office Copy.
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S.M. Road, Antop Hill,
Mumbai-400 037, India.

No: CG/NGE/Promotion//Patent/2018/24

Date: 5.06.2018

OFFICE ORDER

Shri S. N. Chowdhury who was promoted as Office Superintendent under Plan on regular basis vide this office Order No. CG/NGE/Promotion/Patent/2012-13/98, dated 10.11.2015 is hereby placed against Non-plan post w. e. f. 01.06.2018 on regular basis in the pay scale of Level-6 for the Central Government Employees.


(Om Prakash Gupta) 1/4/18

Controller General of Patents, Designs & Trade Marks

To:

1. Shri S. N. Chowdhury, Office Superintendent, Patent Office, Kolkata.
2. The Head of Office, Patent Office, Kolkata / Chennai / Delhi/ Mumbai.
3. The Account Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai – 37.
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(E-mail): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2018/54

Date: 8/06/2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri Dipankar Bala U. D. Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri Dipankar Bala, is transferred to Patent Office, Delhi with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri Dipankar Bala, will be on probation for a period of two years with effect from the date she assumes the charge as Office Superintendent.

Shri Dipankar Bala, can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To,

1. Shri Dipankar Bala, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, Kolkata / Chennai / Mumbai / Delhi.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai – 400 037.
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(E-mail): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2018/52

Date: 8/06/2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri S. Haldar, U. D. Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri S. Haldar is transferred to Patent Office, Chennai with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri S. Haldar will be on probation for a period of two years with effect from the date she assumes the charge as Office Superintendent.

Shri S. Haldar can opt for pay fixation in terms of FR-22(1) (a) (i).

(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To,

1. Shri S. Haldar, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, Kolkata / Chennai / Mumbai / Delhi.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks,
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(E-mail): egoffice-mh@nic.in

(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2018 | 51

Date: 8/06/2018

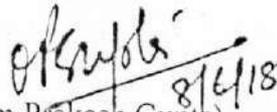
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri Prasit Ghosh, U. D. Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri Prasit Ghosh is transferred to Patent Office, Delhi with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri Prasit Ghosh will be on probation for a period of two years with effect from the date she assumes the charge as Office Superintendent.

Shri Prasit Ghosh can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To,

1. Shri Prasit Ghosh, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, Kolkata / Mumbai/Chennai/Delhi.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai – 400 037.
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(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2018/50

Date: 8/06/2018

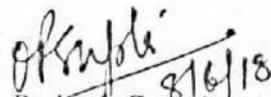
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri P. G. Sarkar, U. D. Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri P. G. Sarkar is transferred to Patent Office, Chennai with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri P. G. Sarkar will be on probation for a period of two years with effect from the date she assumes the charge as Office Superintendent.

Shri P. G. Sarkar can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To,

1. P. G. Sarkar, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, Kolkata / Mumbai/Chennai/Delhi.
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(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2018 | 49

Date: 8/06/2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri A. Pal, U. D. Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri A. Pal is transferred to Patent Office, Delhi with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri A. Pal will be on probation for a period of two years with effect from the date she assumes the charge as Office Superintendent.

Shri A. Pal can opt for pay fixation in terms of FR-22(1) (a) (i).

(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To,

1. Shri A. Pal, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, Kolkata / Mumbai/Chennai/Delhi.
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(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2018 (48)

Date: 8/06/2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri R. Prasad, U. D. Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri R. Prasad is transferred to Patent Office, Chennai with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri R. Prasad will be on probation for a period of two years with effect from the date she assumes the charge as Office Superintendent.

Shri R. Prasad can opt for pay fixation in terms of FR-22(1) (a) (i).

Om Prakash Gupta
(Om Prakash Gupta) 8/6/18

Controller General of Patents, Designs and Trade Marks

To,

1. Shri R. Prasad, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
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(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2018/47

Date: 8/06/2018

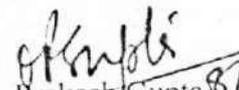
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri S. Majumdar, U. D. Clerk, Patent Office, Kolkata is promoted as Office Superintendent on regular basis under Non-Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

On promotion, Shri S. Majumdar is transferred to Patent Office, Delhi with immediate effect. He shall join as Office Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri S. Majumdar will be on probation for a period of two years with effect from the date she assumes the charge as Office Superintendent.

Shri S. Majumdar can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta) 8/6/18

Controller General of Patents, Designs and Trade Marks

To,

1. Shri S. Majumdar, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, New Delhi / Kolkata / Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
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(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2018 / 46

Date: 8/06/2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri Ajay Kumar, U. D. Clerk, Patent Office, Kolkata is promoted and posted at same station as Office Superintendent on regular basis under Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

Shri Ajay Kumar will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri Ajay Kumar can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta) 8/6/18

Controller General of Patents, Designs and Trade Marks

To,

1. Shri Ajay Kumar, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, Kolkata / New Delhi/ Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks,
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022-24172288

(E-mail): egoffice-mh@nic.in

(website): www.ipindia.nic.in

No. CG/NGE/Promotion/Patent/2018/45

Date: 8/06/2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, Shri A. K. Gosh, U. D. Clerk, Patent Office, Kolkata is promoted and posted at same station as Office Superintendent on regular basis under Plan in the Level-6 plus usual allowance thereon as per rule for the Central Government Employees with effect from the date he assumes the charge as Office Superintendent.

Shri A. K. Gosh will be on probation for a period of two years with effect from the date he assumes the charge as Office Superintendent.

Shri A. K. Gosh can opt for pay fixation in terms of FR-22(1) (a) (i).


(Om Prakash Gupta) 8/6/18

Controller General of Patents, Designs and Trade Marks

To,

1. Shri A. K. Gosh, UDC, Patent Office, Kolkata
2. Head of Office, Patent Office, Kolkata / New Delhi/ Chennai / Mumbai.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-400 037.
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(Email): cgoffice-mh@nic.in
(Website): www.ipindia.nic.in

No: CG/F/1/3(6)(A)/2014/39

Date: 06.06.2014

OFFICE ORDER

On the recommendation of the Recruitment Board, the Competent Authority has approved the appointment of Dr. K. S. Kardam, Joint Controller of Patents & Designs, Patent Office, New Delhi to the post of Senior Joint Controller of Patents and Designs on regular basis in the Pay Band-4 (Rs. 37,400 – 67,000) + Grade Pay of Rs. 8,900/- against the plan post subject to continuation of the post with effect from the date he assumes charge. Consequent thereto, Dr. K. S. Kardam is posted as Senior Joint Controller of Patents and Designs at Patent Office, New Delhi.

Dr. K. S. Kardam can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.



(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. K. S. Kardam, Joint Controller of Patents & Designs, Patent Office, New Delhi
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Shri G. R. Raghavender, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. 2/9/2013-IPR-I dated 02.06.2014 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.



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(Email):

cgoffice-mh@nic.in

(Website):

www.ipindia.nic.in

No: CG/F/1/3(5)/2014/126

Date: 15.04.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. K. S. Kardam, Joint Controller of Patents & Designs (ad-hoc), Patent Office, New Delhi to the grade of Joint Controller of Patents and Designs on regular basis in the Pay Band-4 (Rs. 37,400 – 67,000) + Grade Pay of Rs. 8,700/- with effect from 3rd April, 2014. Consequent thereto, Dr. K. S. Kardam is posted as Joint Controller of Patents and Designs at Patent Office, New Delhi.

Dr. K. S. Kardam can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


15/4/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. K. S. Kardam, Joint Controller of Patents & Designs (ad-hoc), Patent Office, New Delhi
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. 2/23/2011-IPR-I dated 15.04.2014 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.



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(Fax): ■ 022-24123322

(Email):
cgoffice-mh@nic.in

(Website):
www.ipindia.nic.in

No: CG/F/1/3(5)/2014/128

Date: 15.04.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri D. K. Rahut, Joint Controller of Patents & Designs (ad-hoc), Patent Office, Kolkata to the grade of Joint Controller of Patents and Designs on regular basis in the Pay Band-4 (Rs. 37,400 – 67,000) + Grade Pay of Rs. 8,700/- against the Plan post with effect from 3rd April, 2014. Consequent thereto, Shri D. K. Rahut is posted as Joint Controller of Patents and Designs at Patent Office, Kolkata.

Shri D. K. Rahut can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.1) dated 12.12.1997.


15/4/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri D. K. Rahut, Joint Controller of Patents & Designs (ad-hoc), Patent Office, Kolkata
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. 2/23/2011-IPR-I dated 15.04.2014 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.



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सत्यमेव जयते

Government of India
Ministry of Commerce & Industry
Office of The Controller General
Patents, Designs & Trade Marks
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S. M. Road, Antop Hill,
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www.ipindia.nic.in

No: CG/F/1/3(5)/2014/127

Date: 15.04.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. Ruchi Tiwari, Joint Controller of Patents & Designs (ad-hoc), Patent Office, Mumbai to the grade of Joint Controller of Patents and Designs on regular basis in the Pay Band-4 (Rs. 37,400 – 67,000) + Grade Pay of Rs. 8,700/- with effect from 3rd April, 2014. Consequent thereto, Dr. Ruchi Tiwari is posted as Joint Controller of Patents and Designs at Patent Office, Mumbai.

Dr. Ruchi Tiwari can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


12/4/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. Ruchi Tiwari, Joint Controller of Patents & Designs (ad-hoc), Patent Office, Mumbai
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. 2/23/2011-IPR-I dated 15.04.2014 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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संख्या:

No: CG/F/1/3(1)/2012/ 54

दिनांक

Dated: 04.05.2012

OFFICE ORDER

On recommendation of the Competent Authority Shri S. K. Roy, Assistant Controller of Patents and Designs, Patent Office, New Delhi is promoted as Deputy Controller of Patents and Designs on regular basis in Patent Office, New Delhi in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600 with effect from the date he assumes charge.

Shri S. K. Roy can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


4/5/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri S. K. Roy, Assistant Controller of Patents and Designs, Patent Office, New Delhi.
2. The Heads of Office, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/1/2012-IPR-I dated 03.05.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file

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No: CG/F/1/3(1)/2012/ 55

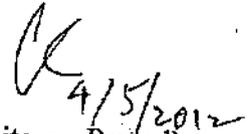
दिनांक

Dated: 04.05.2012

OFFICE ORDER

On recommendation of the Competent Authority Shri R. Devan, Assistant Controller of Patents and Designs, Patent Office, Chennai is promoted as Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 - 39,100) + Grade Pay of Rs. 7,600 against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri R. Devan is transferred to Patent Office, New Delhi with immediate effect. He shall report for duty at the new place of posting as Deputy Controller of Patents and Designs. He may avail joining time, as per rules, if so desires. His transfer is in public interest.

Shri R. Devan can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri R. Devan, Assistant Controller of Patents and Designs, Patent Office, Chennai.
2. The Heads of Office, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/1/2012-IPR-I dated 03.05.2012 - For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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No: CG/F/1/3(1)/2012/ 56

दिनांक

Dated: 04.05.2012

OFFICE ORDER

On recommendation of the Competent Authority Shri G. P. Roy, Assistant Controller of Patents and Designs, Patent Office, Kolkata is promoted as Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 - 39,100) + Grade Pay of Rs. 7,600 against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri G. P. Roy is transferred to Patent Office, Chennai with immediate effect. He shall report for duty at the new place of posting as Deputy Controller of Patents and Designs. He may avail joining time, as per rules, if so desires. His transfer is in public interest.

Shri G. P. Roy can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

PC
4/5/2012
(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri G. P. Roy, Assistant Controller of Patents and Designs, Patent Office, Kolkata.
2. The Heads of Office, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/1/2012-IPR-I dated 03.05.2012 - For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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No: CG/F/1/3(1)/2012/ 57

दिनांक

Dated: 04.05.2012

OFFICE ORDER

On recommendation of the Competent Authority Dr. Amitava Chakraborti, Assistant Controller of Patents and Designs, Patent Office, Kolkata is promoted as Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600 against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Dr. Amitava Chakraborti is transferred to Patent Office, Mumbai with immediate effect. He shall report for duty at the new place of posting as Deputy Controller of Patents and Designs. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Dr. Amitava Chakraborti can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

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4/5/2012

(Chaitanya Prasad)
Controller General of Patents,
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To

1. Dr. Amitava Chakraborti, Assistant Controller of Patents and Designs, Patent Office, Kolkata.
2. The Heads of Office, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/1/2012-IPR-I dated 03.05.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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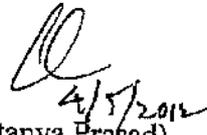
No: CG/F/1/3(1)/2012/ 58

Dated: 04.05.2012

OFFICE ORDER

On recommendation of the Competent Authority Shri Hardev Karar, Assistant Controller of Patents and Designs, National Institute of Intellectual Property Management, Nagpur is promoted as Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600 against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri Hardev Karar is transferred to Patent Office, New Delhi with immediate effect. He shall report for duty at the new place of posting as Deputy Controller of Patents and Designs. He may avail joining time, as per rules, if so desires. His transfer is in public interest.

Shri Hardev Karar can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Hardev Karar, Assistant Controller of Patents and Designs, National Institute of Intellectual Property Management, Nagpur.
2. The Heads of Office, Patent Information System, Nagpur, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/1/2012-IPR-I dated 03.05.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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No: CG/E/1/3(1)/2012/ 59

दिनांक

Dated: 04.05.2012

OFFICE ORDER

On recommendation of the Competent Authority Shri T. K. Banik, Assistant Controller of Patents and Designs, Patent Office, Kolkata is promoted as Deputy Controller of Patents and Designs on regular basis in Patent Office, Kolkata in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600 with effect from the date he assumes charge.

Shri T. K. Banik can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


4/5/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri T. K. Banik, Assistant Controller of Patents and Designs, Patent Office, Kolkata.
2. The Heads of Office, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/1/2012-IPR-I dated 03.05.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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No: CG/F/1/3(1)/2012/ 60

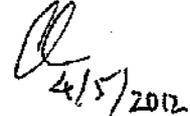
दिनांक

Dated: 04.05.2012

OFFICE ORDER

On recommendation of the Competent Authority Shri Rakesh Kumar, Assistant Controller of Patents and Designs, Patent Office, Mumbai is promoted as Deputy Controller of Patents and Designs on regular basis in Patent Office, Mumbai in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600 against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge.

Shri Rakesh Kumar can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


4/5/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Rakesh Kumar, Assistant Controller of Patents and Designs, Patent Office, Mumbai.
2. The Heads of Office, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/1/2012-IPR-I dated 03.05.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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No: CG/F/1/3(1)/2012/ 61

दिनांक

Dated: 04.05.2012

OFFICE ORDER

On recommendation of the Competent Authority Shri Arvind T. Patre, Assistant Controller of Patents and Designs, Patent Office, Mumbai is promoted as Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600 against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri Arvind T. Patre is transferred to Patent Office, Kolkata with immediate effect. He shall report for duty at the new place of posting as Deputy Controller of Patents and Designs. He may avail joining time, as per rules, if so desires. His transfer is in public interest.

Shri Arvind T. Patre can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


4/5/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Arvind T. Patre, Assistant Controller of Patents and Designs, Patent Office, Mumbai.
2. The Heads of Office, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/1/2012-IPR-I dated 03.05.2012 – For information.
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No: CG/F/1/3(1)/2012/ 62

दिनांक

Dated: 04.05.2012

OFFICE ORDER

On recommendation of the Competent Authority Shri B. P. Singh, Assistant Controller of Patents and Designs, Patent Office, New Delhi is promoted as Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600 against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri B. P. Singh is transferred to National Institute of Intellectual Property Management, Nagpur with immediate effect. He shall report for duty at the new place of posting as Deputy Controller of Patents and Designs. He may avail joining time as per rules, if so desires. His transfer is in public interest. His salary will be drawn by DDO, Patent Information System, Nagpur.

Shri B. P. Singh can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


4/5/2012

(Chaitanya Prasad)

Controller General of Patents,
Designs & Trade Marks

To

1. Shri B. P. Singh, Assistant Controller of Patents and Designs, Patent Office, New Delhi.
2. The Heads of Office, Patent Information System, Nagpur, Patent Office, Mumbai, Kolkata, New Delhi and Chennai.
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/1/2012-IPR-I dated 03.05.2012 – For information.
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एकस्व / अभिकल्प /
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भौगोलिक संकेत



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भारत सरकार / Government of India

कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह

Office of The Controller General
Patents, Designs & Trade Marks
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www.ipindia.nic.in

संख्या:

No: CG/F/1/3(1)/2012/ 7

दिनांक

Dated: 01.06.2012

OFFICE ORDER

On recommendation of the Competent Authority Shri R. Srinivas, Assistant Controller of Patents and Designs, Patent Office, Chennai is promoted as Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600 against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri R. Srinivas is transferred to Patent Office, New Delhi with immediate effect. He shall join as Deputy Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri R. Srinivas can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

Handwritten signature
1/6/2012

(Chaitanya Prasad)

Controller General of Patents,
Designs & Trade Marks

To

1. Shri R. Srinivas, Assistant Controller of Patents and Designs, Patent Office, Chennai.
2. The Heads of Office, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/1/2012-IPR-I dated 03.05.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file



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No: CG/F/1/3(1)/2012/ 16

Dated: 01.10.2012

OFFICE ORDER

On recommendation of the Competent Authority Dr. D. K. Chakrabarti, Assistant Controller of Patents and Designs, Patent Office, Kolkata is promoted as Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600 against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Dr. D. K. Chakrabarti is transferred to Patent Office, Chennai with immediate effect. He shall join as Deputy Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Dr. D. K. Chakrabarti can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

(Chaitanya Prasad)

Controller General of Patents,
Designs & Trade Marks

To

1. Dr. D. K. Chakrabarti, Assistant Controller of Patents and Designs, Patent Office, Kolkata.
2. The Heads of Office, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/1/2012-IPR-I dated 03.05.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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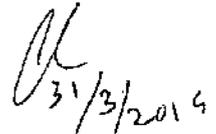
No: CG/F/1/3(1)/2014/ 5]

Dated: 31.03.2014

OFFICE ORDER

On recommendation of the Competent Authority Dr. S. K. Mitra, Assistant Controller of Patents and Designs, Patent Office, Kolkata is promoted as Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600 against the Plan posts with effect from the date he assumes charge. Consequent thereto, Dr. S. K. Mitra is transferred to Patent Office, New Delhi with immediate effect. He shall join as Deputy Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Dr. S. K. Mitra can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


31/3/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. S. K. Mitra, Assistant Controller of Patents and Designs, Patent Office, Kolkata.
2. The Heads of Office, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/10/2013-IPR-I dated 20.03.2014 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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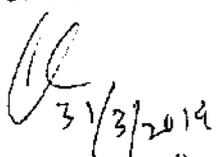
Dated: 31.03.2014

No: CG/F/1/3(1)/2014/852

OFFICE ORDER

On recommendation of the Competent Authority Shri Shah Alam, Assistant Controller of Patents and Designs, Patent Office, New Delhi is promoted as Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600 against the Plan posts with effect from the date he assumes charge. Consequent thereto, Shri Shah Alam is transferred to Patent Office, Chennai with immediate effect. He shall join as Deputy Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri Shah Alam can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


31/3/2014
(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Shah Alam, Assistant Controller of Patents and Designs, Patent Office, New Delhi.
2. The Heads of Office, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/10/2013-IPR-I dated 20.03.2014 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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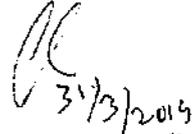
No: CG/F/1/3(1)/2014/ 853

Dated: 31.03.2014

OFFICE ORDER

On recommendation of the Competent Authority Shri N. R. Meena, Assistant Controller of Patents and Designs, Patent Office, New Delhi is promoted as Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600 against the Plan posts with effect from the date he assumes charge. Consequent thereto, Shri N. R. Meena is transferred to Patent Office, Chennai with immediate effect. He shall join as Deputy Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri N. R. Meena can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri N. R. Meena, Assistant Controller of Patents and Designs, Patent Office, New Delhi.
2. The Heads of Office, Patent Office, Mumbai, Kolkata, New Delhi and Chennai
3. Smt. Chandni Raina, Director, Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/10/2013-IPR-I dated 20.03.2014 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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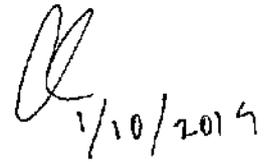
No: CG/F/1/3(1)/2014/07

Date: 01.10.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri T. V. Madhusudan, Deputy Controller of Patents & Designs (ad-hoc), Patent Office, Kolkata to the grade of Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600/- with immediate effect against plan post subject to continuation of these posts.

Shri T. V. Madhusudan can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


1/10/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri T. V. Madhusudan, Deputy Controller of Patents & Designs (ad-hoc), Patent Office, Kolkata
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Shri G. R. Raghavender, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. 2/10/2013-IPR-I dated 01.10.2014 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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No: CG/F/1/3(1)/2014/०४

Date: 01.10.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri N. K. Mohanty, Deputy Controller of Patents & Designs (ad-hoc), Patent Office, New Delhi to the grade of Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600/- with immediate effect against plan post subject to continuation of these posts.

Shri N. K. Mohanty can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

OC
1/10/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri N. K. Mohanty, Deputy Controller of Patents & Designs (ad-hoc), Patent Office, New Delhi
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Shri G. R. Raghavender, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. 2/10/2013-IPR-I dated 01.10.2014 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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No: CG/F/1/3(1)/2014/09

Date: 01.10.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. B. K. Singh, Deputy Controller of Patents & Designs (ad-hoc), Patent Office, Mumbai to the grade of Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600/- with immediate effect against plan post subject to continuation of these posts.

Dr. B. K. Singh can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


1/10/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. B. K. Singh, Deputy Controller of Patents & Designs (ad-hoc), Patent Office, Mumbai
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Shri G. R. Raghavender, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. 2/10/2013-IPR-I dated 01.10.2014 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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(Website):

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No: CG/F/1/3(1)/2014/51

Dated: 09.12.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. S. S. Singh, Assistant Controller of Patents & Designs, Patent Office, New Delhi to the grade of Deputy Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 - 39,100) + Grade Pay of Rs. 7,600/- with effect from the date he assumes charge against the Plan posts subject to continuation of these posts. Consequent thereto, Dr. S. S. Singh is transferred to Patent Office, Mumbai with immediate effect. He shall join as Deputy Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Dr. S. S. Singh can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


3/12/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. S. S. Singh, Assistant Controller of Patents & Designs, Patent Office, New Delhi.
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Shri G. R. Raghavender, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter Nos. 2/10/2013-IPR-I dated 01.10.2014 and 2/10/2013-IPR-I dated 09.10.2014 - For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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Date: 21.12.2015

No: CG/F/1/3(1)/2015/230

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of twenty-seven Assistant Controllers of Patents and Designs to the grade of Deputy Controller of Patents and Designs in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 7,600/- on regular basis against plan post subject to continuation of these posts with effect from the date of assumption of charge of the post. They can opt for pay fixation in terms of FR-22(1) (a) (i).

On promotion the following twenty-seven Assistant Controllers of Patents and Designs are posted at their present working place:

No.	Name of the Officer	Posting place
01	Dr. Rajesh Dixit	Delhi
02	Shri Ashok Kumar	Delhi
03	Dr. S. P. Subramanian	Chennai
04	Shri N. Ramchander	Mumbai
05	Shri Naveen Mathur	Delhi
06	Shri C. N. Shashidhara	Chennai
07	Shri Nirmalya Sinha	Kolkata
08	Shri Sanjay Bhattacharya	Kolkata
09	Dr. Sukanya Chattopadhyay	Kolkata
10	Shri Kamal Singh Goondli	Delhi
11	Shri Pramathesh Sen	Kolkata
12	Dr. Amarendra Samal	Mumbai
13	Shri Subendu Kundu	Kolkata
14	Shri Parijat Saurabh	Kolkata
15	Shri Saroj Kumar	Delhi
16	Shri Santanu Dey	Kolkata
17	Shri S. Thangapandian	Chennai
18	Ms. Namrata V. Shinde	Mumbai
19	Shri Sudip Jyoti Sahu	Kolkata
20	Smt Rekha V.	Delhi

21	Shri Vikash Sharma	Mumbai
22	Shri Madhurjya Thakur	Kolkata
23	Shri Soumen Ghosh	Kolkata
24	Shri Sameer Kumar Swarup	Delhi
25	Dr. Jitendra Kumar Pradhan	Kolkata
26	Shri Sujoy Sarkar	Kolkata
27	Shri M. Ajith	Chennai

PK Gupta
(Om Prakash Gupta)
21/12/15
Controller General of Patents,
Designs & Trade Marks

To,

All above mentioned Assistant Controllers of Patents and Designs.

Copy to:

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Shri Sushil K. Satpute, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. 2/10/2015-IPR-I dated 08.12.2015 – For information.
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned Assistant Controllers of Patents and Designs.



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वेबसाईट (website):

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No: CG/F/1/3(1)/2016/219

Date: 30.12.2016

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of four Assistant Controllers of Patents and Designs to the grade of Deputy Controller of Patents and Designs on regular basis against plan posts subject to continuation of these posts. The promotion of Shri Pinkesh Jain will be with effect from 01.01.2017 and in respect of the remaining three Assistant Controllers will be with effect from the date of assumption of charge of the post.

They can opt for pay fixation in terms of FR-22(1) (a) (i). On promotion the following four Assistant Controllers of Patents and Designs are posted at their present working place:

No.	Name of the Officer	Posting place
01	Shri P. Balamurugan	Chennai
02	Dr. Dinesh P. Patil	Mumbai
03	Shri C. Naveen Andrew	Chennai
04	Shri Pinkesh Jain	Mumbai


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To,

All above mentioned Assistant Controllers of Patents and Designs.

Copy to:

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Shri Sushil K. Satpute, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. 2/10/2015-IPR-I dated 30.12.2016 – For information.
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned Assistant Controllers of Patents and Designs.



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(Tel): ■ 022-24132735
(Fax): ☎ 022-24123322
(Email): cgoffice-mh@nic.in
(Website): www.ipindia.nic.in

No.CG/F/1/3(2)/2012/118

Date: 22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. Archana Gupta, Examiner of Patents and Designs, Patent Office, New Delhi to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date she assumes charge. Consequent thereto, Dr. Archana Gupta is transferred to Patent Office, Kolkata with immediate effect. She shall join as Assistant Controller of Patents and Designs at the new place of posting. She may avail joining time as per rules, if so desires. Her transfer is in public interest.

Dr. Archana Gupta can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. Archana Gupta, Examiner of Patents and Designs, Patent Office, New Delhi
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file
6. Office Order file.



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(Website): www.ipindia.nic.in

No.CG/F/1/3(2)/2012/119

Date: 22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri D. Thiyagaraja Guptha, Examiner of Patents and Designs, Patent Office, Chennai to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 - 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri D. Thiyagaraja Guptha is transferred to Patent Office, New Delhi with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri D. Thiyagaraja Guptha can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri D. Thiyagaraja Guptha, Examiner of Patents and Designs, Patent Office, Chennai
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 - For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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No.CG/F/1/3(2)/2012/120

Date:22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. Suneeta N. Betgeri, Examiner of Patents and Designs, Patent Office, Mumbai to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date she assumes charge. Consequent thereto, Dr. Suneeta N. Betgeri is transferred to Patent Office, Chennai with immediate effect. She shall join as Assistant Controller of Patents and Designs at the new place of posting. She may avail joining time as per rules, if so desires. Her transfer is in public interest.

Dr. Suneeta N. Betgeri can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012
(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. Suneeta N. Betgeri, Examiner of Patents and Designs, Patent Office, Mumbai
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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No.CG/F/1/3(2)/2012/121

Date: 22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. D. Usha Rao, Examiner of Patents and Designs, Patent Office, New Delhi to the grade of Assistant Controller of Patents and Designs in the Pay Band -3 (Rs. 15,600 - 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date she assumes charge. Consequent thereto, Dr. D. Usha Rao is transferred to Patent Office, Mumbai with immediate effect. She shall join as Assistant Controller of Patents and Designs at the new place of posting. She may avail joining time as per rules, if so desires. Her transfer is in public interest.

Dr. D. Usha Rao can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. D. Usha Rao, Examiner of Patents and Designs, Patent Office, New Delhi
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 - For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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No.CG/F/1/3(2)/2012/122

Date: 22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Amit Singh, Examiner of Patents and Designs, Patent Office, New Delhi to the grade of Assistant Controller of Patents and Designs in the Pay Band -3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. He is posted in Patent Office, New Delhi.

Shri Amit Singh can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.1) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Amit Singh, Examiner of Patents and Designs, Patent Office, New Delhi
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 – For information.
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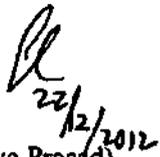
No.CG/F/1/3(2)/2012/123

Date:22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Yogesh V. Bajaj, Examiner of Patents and Designs, Patent Office, Mumbai to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri Yogesh V. Bajaj is transferred to Patent Office, New Delhi with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri Yogesh V. Bajaj can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Yogesh V. Bajaj, Examiner of Patents and Designs, Patent Office, Mumbai
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 – For information.
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No.CG/F/1/3(2)/2012/124

Date: 22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Abhijit Das, Examiner of Patents and Designs, Patent Office, Kolkata to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri Abhijit Das is transferred to Patent Office, New Delhi with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri Abhijit Das can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Abhijit Das, Examiner of Patents and Designs, Patent Office, Kolkata
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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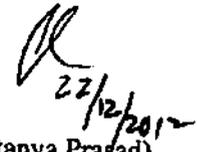
No.CG/F/1/3(2)/2012/12-5

Date: 22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. Sharana Gouda, Examiner of Patents and Designs, Patent Office, Mumbai to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 - 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Dr. Sharana Gouda is transferred to Patent Office, Chennai with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Dr. Sharana Gouda can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. Sharana Gouda, Examiner of Patents and Designs, Patent Office, Mumbai
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 - For information.
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No.CG/F/1/3(2)/2012/126

Date: 22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Jayant Anand, Examiner of Patents and Designs, Patent Office, Kolkata to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri Jayant Anand is transferred to Patent Office, Chennai with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri Jayant Anand can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Jayant Anand, Examiner of Patents and Designs, Patent Office, Kolkata
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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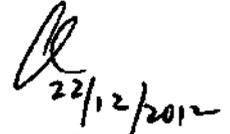
No.CG/F/1/3(2)/2012/ 127

Date:22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Vikash Kumar, Examiner of Patents and Designs, Patent Office, Kolkata to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 - 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri Vikash Kumar is transferred to Patent Office, New Delhi with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri Vikash Kumar can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
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To

1. Shri Vikash Kumar, Examiner of Patents and Designs, Patent Office, Kolkata
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 - For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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(Website): www.ipindia.nic.in

No.CG/F/1/3(2)/2012/128

Date:22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. Bindhu Jacob, Examiner of Patents and Designs, Patent Office, Chennai to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date she assumes charge. She is posted in Patent Office, Chennai.

Dr. Bindhu Jacob can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. Bindhu Jacob, Examiner of Patents and Designs, Patent Office, Chennai
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 – For information.
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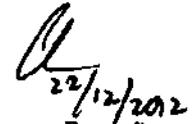
No.CG/F/1/3(2)/2012/129

Date:22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. Umesh Chandra Pandey, Examiner of Patents and Designs, Patent Office, Kolkata to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Dr. Umesh Chandra Pandey is transferred to Patent Office, New Delhi with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Dr. Umesh Chandra Pandey can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. Umesh Chandra Pandey, Examiner of Patents and Designs, Patent Office, Kolkata
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 – For information.
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(Website):
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No.CG/F/1/3(2)/2012/130

Date: 22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri M. Ravi Shankar, Examiner of Patents and Designs, Patent Office, Chennai to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri M. Ravi Shankar is transferred to Patent Office, New Delhi with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri M. Ravi Shankar can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
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To

1. Shri M. Ravi Shankar, Examiner of Patents and Designs, Patent Office, Chennai
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 – For information.
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INDICATIONS



सत्यमेव जयते

Government of India
Ministry of Commerce & Industry
Office of The Controller General
Patents, Designs & Trade Marks
IPO Building, Boudhik Sampada Bhavan,
S. M. Road, Antop Hill,
Mumbai-400037, India.

(Tel): ■ 022-24132735

(Fax): ☎ 022-24123322

(Email): cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No.CG/F/1/3(2)/2012/131

Date: 22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri A. P. Srivastava, Examiner of Patents and Designs, Patent Office, Kolkata to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri A. P. Srivastava is transferred to Patent Office, New Delhi with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri A. P. Srivastava can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri A. P. Srivastava, Examiner of Patents and Designs, Patent Office, Kolkata
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file
6. Office Order file.



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www.ipindia.nic.in

No.CG/F/1/3(2)/2012/132-

Date: 22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Mamidi Buchi Babu, Examiner of Patents and Designs, Patent Office, Mumbai to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri Mamidi Buchi Babu is transferred to Patent Office, New Delhi with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri Mamidi Buchi Babu can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

[Handwritten Signature]
22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Mamidi Buchi Babu, Examiner of Patents and Designs, Patent Office, Mumbai
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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(Website): www.ipindia.nic.in

No.CG/F/1/3(2)/2012/133

Date: 22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Ms. Bimi G. B., Examiner of Patents and Designs, Patent Office, New Delhi to the grade of Assistant Controller of Patents and Designs in the Pay Band -3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date she assumes charge. She is posted in Patent Office, New Delhi.

Ms. Bimi G.B. can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Ms. Bimi G.B., Examiner of Patents and Designs, Patent Office, New Delhi
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 – For information.
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(Website):
www.ipindia.nic.in

No.CG/F/1/3(2)/2012/ 134

Date: 22.12.2012

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Bharat N. S., Examiner of Patents and Designs, Patent Office, Mumbai to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 - 39,100), Grade Pay Rs. 6,600/- against the Plan posts continued vide Ministry's Order F. No. 6/6/2007-IPR-I dated 04.04.2012 with effect from the date he assumes charge. Consequent thereto, Shri Bharat N. S. is transferred to Patent Office, New Delhi with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri Bharat N. S. can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


22/12/2012

(Chaitanya Prasad)
Controller General of Patents,
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To

1. Shri Bharat N. S., Examiner of Patents and Designs, Patent Office, Mumbai
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2012-IPR-I dated 10.12.2012 - For information.
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No.CG/F/1/3(2)/2014/ 217

Date: 21.10.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Vijay Singh, Examiner of Patents & Designs, Patent Office, New Delhi to the grade of Assistant Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 - 39,100) + Grade Pay of Rs. 6,600/- with effect from the date he assumes charge. The promotion against plan post is subject to continuation of these posts. Consequent thereto, Shri Vijay Singh is transferred to Patent Office, Chennai with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri Vijay Singh can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


21/10/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Vijay Singh, Examiner of Patents and Designs, Patent Office, New Delhi
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Shri G. R. Raghavender, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2013-IPR-I dated 09.10.2014
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No.CG/F/1/3(2)/2014/ 218

Date: 21.10.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri S. D. Bhatnagar, Examiner of Patents & Designs, Patent Office, New Delhi to the grade of Assistant Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 6,600/- with effect from the date he assumes charge. The promotion against plan post is subject to continuation of these posts. Consequent thereto, Shri S. D. Bhatnagar is transferred to Patent Office, Mumbai with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri S. D. Bhatnagar can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


21/10/2014

(Chaitanya Prasad)

Controller General of Patents,
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To

1. Shri S. D. Bhatnagar, Examiner of Patents and Designs, Patent Office, New Delhi
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Shri G. R. Raghavender, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2013-IPR-I dated 09.10.2014
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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(Website): www.ipindia.nic.in

Date: 21.10.2014

No. CG/F/1/3(2)/2014/219

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Ankur Agarwal, Examiner of Patents & Designs, Patent Office, New Delhi to the grade of Assistant Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 6,600/- with effect from the date he assumes charge. The promotion against plan post is subject to continuation of these posts. Consequent thereto, Shri Ankur Agarwal is transferred to Patent Office, Mumbai with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri Ankur Agarwal can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


21/10/2014
(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

- To
1. Shri Ankur Agarwal, Examiner of Patents and Designs, Patent Office, New Delhi
 2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
 3. Shri G. R. Raghavender, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2013-IPR-I dated 09.10.2014
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व्यापार चिन्ह /
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सत्यमेव जयते

भारत सरकार / Government of India
कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह
Office of The Controller General
Patents, Designs & Trade Marks
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cgoffice-mh@nic.in

वेबसाईट (website):

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No.CG/F/1/3(2)/2014/195

Date: 29.04.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. Rachna Nandwani, Examiner of Patents & Designs, Patent Office, New Delhi to the grade of Assistant Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 6,600/- with effect from the date she assumes charge against plan post subject to continuation of these posts. Consequent thereto, Dr. Rachna Nandwani is posted as Assistant Controller of Patents and Designs at Patent Office, New Delhi.

Dr. Rachna Nandwani can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


29/4/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Dr. Rachna Nandwani, Examiner of Patents and Designs, Patent Office, New Delhi
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2013-IPR-I dated 09.04.2014 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file
6. Office Order file.

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कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह

Office of The Controller General
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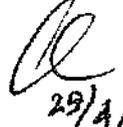
No.CG/F/1/3(2)/2014/194

Date: 29.04.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Smt. Anita Jatav, Examiner of Patents & Designs, Patent Office, New Delhi to the grade of Assistant Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600,- 39,100) + Grade Pay of Rs. 6,600/- with effect from the date she assumes charge against plan post subject to continuation of these posts. Consequent thereto, Smt. Anita Jatav is transferred to Patent Office, Chennai with immediate effect. She shall join as Assistant Controller of Patents and Designs at the new place of posting. She may avail joining time as per rules, if so desires. Her transfer is in public interest.

Smt. Anita Jatav can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


29/4/2014
(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Smt. Anita Jatav, Examiner of Patents and Designs, Patent Office, New Delhi
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2013-IPR-I dated 09.04.2014 - For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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वेबसाईट (website):

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No.CG/F/1/3(2)/2014/ 193

Date: 29.04.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Vijay T. Doye, Examiner of Patents & Designs, Patent Office, Mumbai to the grade of Assistant Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 6,600/- with effect from the date he assumes charge against plan post subject to continuation of these posts. Consequent thereto, Shri Vijay T. Doye is transferred to Patent Office, New Delhi with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri Vijay T. Doye can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


29/4/2014

(Chaitanya Prasad)

Controller General of Patents,
Designs & Trade Marks

To

1. Shri Vijay T. Doye, Examiner of Patents and Designs, Patent Office, Mumbai
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2013-IPR-I dated 09.04.2014 – For information.
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वेबसाईट (website):

www.ipindia.nic.in

No.CG/F/1/3(2)/2014/192

Date: 29.04.2014

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Ajay S. Thakur, Examiner of Patents & Designs, Patent Office, Mumbai to the grade of Assistant Controller of Patents and Designs on regular basis in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 6,600/- with effect from the date he assumes charge against plan post subject to continuation of these posts. Consequent thereto, Shri Ajay S. Thakur is transferred to Patent Office, New Delhi with immediate effect. He shall join as Assistant Controller of Patents and Designs at the new place of posting. He may avail joining time as per rules, if so desires. His transfer is in public interest.

Shri Ajay S. Thakur can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.


29/4/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Ajay S. Thakur, Examiner of Patents and Designs, Patent Office, Mumbai
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry letter No. 2/14/2013-IPR-I dated 09.04.2014 -- For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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(Website): www.ipindia.nic.in

No.CG/F/1/3(2)/2015/36

Date: 12.05.2015

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Smt. Reena Singh, Examiner of Patents and Designs, Patent Office, New Delhi to the grade of Assistant Controller of Patents and Designs in the Pay Band - 3 (Rs. 15,600 - 39,100), Grade Pay Rs. 6,600/- against plan post subject to continuation of these posts with effect from the date she assumes charge. Consequent thereto, Smt. Reena Singh is transferred to Patent Office, Kolkata with immediate effect. She shall join as Assistant Controller of Patents and Designs at the new place of posting. She may avail joining time as per rules, if so desires. Her transfer is in public interest.

Smt. Reena Singh can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

(Rajiv Aggarwal)
Controller General of Patents,
Designs & Trade Marks

To

1. Smt. Reena Singh, Examiner of Patents and Designs, Patent Office, New Delhi
2. The Head of Office, Patent Office, Mumbai, Kolkata, New Delhi, Chennai
3. Shri G. R. Raghavender, Director, DIPP, Ministry of Commerce & Industry, New Delhi with reference to Ministry's letter No. 2/2/2015-IPR-1 dated 26.03.2015 - For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह

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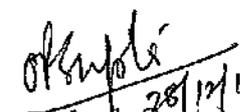
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of fifty-two Examiners of Patents and Designs to the grade of Assistant Controller of Patents and Designs in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay of Rs. 6,600/- on regular basis against plan post subject to continuation of these posts with effect from the date of assumption of charge of the post. They can opt for pay fixation in terms of FR-22(1) (a) (i).

On promotion the following fifty-two Examiners of Patents and Designs are posted at the following Patent Office:

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22	Dr. Sunita Rani	Delhi

23	Dr. Prithipal Singh	Delhi
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50	Dr. Seema	Delhi
51	Ms. Lakshmi K. Y. Venkata	Chennai
52	Shri Ajay Singh Meena	Delhi


 (Om Prakash Gupta)
 28/12/15
 Controller General of Patents,
 Designs & Trade Marks

To,
 All above mentioned Examiners of Patents and Designs.

Copy to:

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Shri Sushil K. Satpute, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. 2/2/2015-IPR-I dated 08.12.2015 – For information.
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned Assistant Controllers of Patents and Designs.